



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
2	Cont.Cas(C)/82/2018 FIXED	KAMAL CHANDRA NATH AND 43 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR N J DAS MR N J DAS MR A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
3	WITH Cont.Cas(C)/81/2018	GOJEN BARUAH AND 7 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR. R MAZUMDAR MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MS. S BEGUM MR. R THADANI
4	WITH Cont.Cas(C)/83/2018	BINENDRA BASUMATARY AND 16 ORS. Versus ARUNA SUNDARARAJAN AND 5 ORS.	MR. P K DAS MR N J DAS MR. A CHOUDHURY MR. D DEKA MR. N MAHAJAN	MR. B PATHAK MR H K GOGOI MR. R THADANI S BEGUM
5	WITH Cont.Cas(C)/466/2023	BABUL SAIKIA AND 18 ORS Versus MS. ARUNA SUNDARARAJAN, IAS AND 5 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	
6	WA/331/2023 FIXED	PRANJIT SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, NCHAC SC, HIGHER EDUCATION

7	WITH WA/240/2023	JUNU DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY MR. K R PATGIRI MR G SARMA MR S DEKA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
8	WITH WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS
	WITH I.A.(Civil)/2483/2023 in WA/329/2023	ARUP KUMAR DEKA Versus THE STATE OF ASSAM AND 4 ORS.	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. A CHAMUAH MR. S P SHARMA	SC, HIGHER EDU SC, N C HILLS
9	WITH WA/376/2023	TAPAS JYOTI BARMAN Versus THE STATE OF ASSAM AND 4 ORS. H	MR. K R PATGIRI MR G SARMA MR S DEKA	MR R M DAS (R-5) MR. C SHARMA (R-5) D JAIN (R-5) SC, N C HILLS SC, HIGHER EDUCATION
10	WA/363/2023 FIXED	SASWATI DAS Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
11	WITH WA/361/2023	SHALINI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
12	WITH WA/364/2023	GIRBANI DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MR. P MAHANTA MR. R B GOHAIN MR. D J DAS MS C DAS	GA, ASSAM SC, APSC
13	WITH WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/2943/2023 in WA/371/2023	VIDISHA BODO AND ANR. Versus SHALINI KHAN AND 4 ORS.	G. GOSWAMI R SARMAH MR H K NATH MR J BORAH MR. K KAKOTI	GA, ASSAM SC, APSC
14	WITH WA/373/2023	MANISH BARUAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. P MAHANTA MR. R B GOHAIN MS C DAS F. K. AHMED	GA, ASSAM SC, APSC
15	I.A.(Civil)/3581/2023 FIXED in WA/397/2023	ARIF UDDIN, Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MS M DAS	MR N SARMA SC, SEC. EDU.
	WITH WA/397/2023	NIRON CH BORAH Versus THE STATE OF ASSAM AND 5 ORS. A	MR. M K CHOUDHURY MR. N HOSSAIN MR N SARMA MR N SARMA MR M MONDAL	MR. D A KAIYUM (R-4, 5) MR. M S MONDAL (R-4, 5) SC, SEC. EDU.
16	Cont.Cas(C)/184/2024	BHUPENDRA SINHA AND 3 ORS. Versus PABAN KUMAR BORTHAKUR AND 3 ORS.	MR. S P SHARMA MS U SHARMA MR T R SEN	

17	I.A.(Civil)/1080/2024 in WA/2935/2024	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR. T DEURI MR D S DEKA MS. L WANGSA	SC, SEC. EDU.
	WITH WA/2935/2024 (Filing Number)	TRIDIP SARMAH Versus THE STATE OF ASSAM AND 4 ORS A	MR. T DEURI	
18	I.A.(Civil)/1082/2024 in Cus.Ref./1364/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PINKI	MR. S C KEYAL	
	WITH Cus.Ref./1364/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Smti Pinki H	SUBHASH CHANDRA KEYAL	
	WITH I.A.(Civil)/1504/2024 (Filing Number)	Commissioner Of Customs Preventive Versus Smti Pinki	SUBHASH CHANDRA KEYAL	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
19	WP(C)/1920/2024	UNION OF INDIA AND 3 ORS. Versus NO. 4359153Y EX NAIK (TS) D ADANI	MR. B CHAKRAVARTY DY.S.G.I.	
20	WP(C)/1973/2024	UNION OF INDIA Versus NO. 14702446W EX HAV WNG ELIZA ANAL	MR. B CHAKRAVARTY	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
21	WA/108/2024	ARIF HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, A.H and V. DEPT.
22	WP(C)/1739/2024 B/O	THE UNION OF INDIA AND 2 ORS. Versus DHANYA KANTA BORA	MRS. R DEVI	
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
23	WP(C)/285/2022 FIXED	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND 6 ORS	MS. S CHAKRAVARTY	MR. U K NAIR (r-3 to 7) MR. K GOGOI MR H K DAS (r-3 to 7) MR. A BORO (r-3 to 7)
	WITH I.A.(Civil)/2508/2022 in WP(C)/285/2022	MS MONITA DEWAN CHAKMA AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
24	Cont.Cas(C)/38/2022	MS MONITA DEWAN CHAKMA AND ANR Versus ER. K ZODINGLIANA AND ANR	MS. S CHAKRAVARTY	
25	PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY MS MITALI SHARMA MR. S.L. PACHNAN MR. S. B. CHAKMA MR. V. HEGDE	ADDL. A.G., MIZORAM GA, MIZORAM
	WITH I.A.(Civil)/2833/2022 in PIL/44/2022	MIZORAM CHAKMA STUDENTS UNION AND ANR Versus THE STATE OF MIZORAM AND ANR	MS. S CHAKRAVARTY	AG, MIZORAM
	WITH I.A.(Civil)/468/2023 in PIL/44/2022	ISAAC VANLALTLANA Versus THE STATE OF MIZORAM AND ANR	MR S DAS J C LALNUNSA MR K DEKA	MS. S CHAKRAVARTY GA, MIZORAM

WITH
[I.A.\(Civil\)/469/2023](#)
in PIL/44/2022

ISAAC VANLALTLANA
Versus
THE STATE OF MIZORAM AND ANR

MR S DAS
J C LALNUNSANGA
MR K DEKA

MS. S CHAKRAVARTY
GA, MIZORAM

WITH
[I.A.\(Civil\)/1295/2023](#)
in PIL/44/2022

C LALRUATMAWIA,
Versus
MIZORAM CHAKMA STUDENTS UNION
AND 2 ORS.

MR S DAS
J C LALNUNSANGA
MR K DEKA

MS. S CHAKRAVARTY
MS MITALI SHARMA
MR. S.L. PACHNAN
GA, MIZORAM

WITH
[I.A.\(Civil\)/1297/2023](#)
in PIL/44/2022

C LALRUATMAWIA,
Versus
MIZORAM CHAKMA STUDENTS UNION
AND 2 ORS.

MR S DAS

GA, MIZORAM

HEARING

26 [WP\(C\)/2986/2017](#)
FIXED

F. LALHMINGLINA and 3 ORS.
Versus
THE STATE OF MIZORAM AND 4 ORS

MR.K N CHOUDHURY
MR.P MAHANTA
MS.K LALRAMNGAHAHI
MS.E L CHHANGTE
MR.A R MALHOTRA

MR. U K NAIR
MR S DAS
ADDL. A.G., MIZORAM

27 [PIL/57/2021](#)
FIXED

CHIRIYAKHANA PATHA JYESTHO
NAGARIK SANSHTA
Versus
THE STATE OF ASSAM AND 5 ORS. B

MR. A PHUKAN
MR. W SHARMA

GA, ASSAM
MR. K GOGOI
SC, P H E
SC, WATER RESOURCE
SC, GMC
SC, G M D A

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday, 8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 02:00 PM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[THIS BENCH WILL SIT AT 2:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Review.Pet./60/2022 IN WA/16/2021 (D/O), WA/20/2021 (D/O), WA/37/2021 (D/O), WA/74/2021 (D/O)	P LANUNTHARA Versus THE STATE OF MIZORAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER MS S GOYAL GA, MIZORAM
2	Review.Pet./22/2023 IN WA/164/2021 (D/O)	RAJKUMAR KACHARI AND 3 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM SC, WPT AND BC SC, FINANCE DEPTT.
3	Review.Pet./69/2023 IN WP(C)/4135/2018 (D/O), WP(C)/2594/2017 (D/O), CONT.CAS(C)/451/2022 (D/O)	THE STATE OF ASSAM AND 3 ORS. Versus SAURABH SHARMA		
4	WITH Cont.Cas(C)/1/2023	SAURABH SHARMA Versus LAXMANAN S AND 2 ORS	MR. A SARMA	MR. D NATH (R-1,2) MS. M DEVI (R-1,2) MR P NAYAK (R-3) MS RUKMINI BARUA (R-3) MS PADMINI BARUA (R-3)
5	Review.Pet./80/2023 IN WA/75/2023 (D/O)	RUBUL SARMAH AND 8 ORS. Versus SIMANTA PRADIP CHOUDHURY AND 25 ORS.	MR. U K NAIR MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	GA, ASSAM SC, APSC
6	I.A.(Civil)/2527/2023 IN WA/385/2022 (D/O), CAVT./1319/2022 in I.A.(Civil)/1398/2023	BIKASH KUMAR MORE, Versus FOOD CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MR. U K NAIR MR. N BORPATRAGOHAIR MR A CHAKRABORTY	SC, F C I
7	I.A.(Civil)/701/2024 IN WA/335/2022 (D/O) in Review.Pet./5841/2023	M/S GERAMARI GAON PANCHAYAT MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MS. J DEKA MS. A TALUKDAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	WITH Review.Pet./5841/2023 (Filing Number)	M/S GERAMARI GAON PANCHAYAT MIN SAMABAI SAMITY LTD. Versus THE STATE OF ASSAM AND 6 ORS. A	MR. K N CHOUDHURY	

- ADMISSION WITH NOTICE SERVED - REPLY FILED -

- 8 [PIL/21/2020](#)
IN WP(C)/5388/2021 (D/O),
WP(C)/3396/2021 (D/O)
- SUBRATA MAZUMDAR AND 8 ORS.
Versus
THE STATE OF ASSAM AND 3 ORS,
- MR A M MAZUMDAR
MRS S B CHOUDHURY
- MR S S DEY
GA, ASSAM
MR SISHIR DUTTA (R2)
MR. M NATH
MR. A BHATTACHARJEE
MR. D J KAPIL
MR S DAS (R2)
SC, REVENUE
MR. SIDHANT DUTTA (R2)
- WITH**
- 9 [Cont.Case\(Cri\)\(Suo Moto\)/1/2021](#) XXX
Versus
SUMIT SATTAWAN AND 2 ORS.
- MR. T J MAHANTA
- MR. D SAIKIA (R-1)
MR D K MISHRA (R-3)
MR. B PRASAD (R-3)
MR. B GOGOI
MR. R A CHOUDHURY (R-1)
MR. R A CHOUDHURY (R-1)
MR P J BORAH (R-3)
- WITH**
- 10 [Review.Pet./166/2022](#)
- BISWAJIT ROY
Versus
THE STATE OF ASSAM AND 4 ORS.
- MR. N BARUAH
MR. R J DAS
- GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
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20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-III]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TO BE SPOKEN TO			
1 WP(C)/6763/2018 AT 2:00 PM	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA MS N BEGUM MR B M DEKA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4-R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
2 WP(C)/2768/2022 AT 2:00 PM	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)
3 WP(C)/4237/2022 AT 2:00 PM	SWARNAJYOTI DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR K K MAHANTA (Sr. Advocate) MR DEBA KUMAR DAS MR. K SINGHA MS. P BHUYAN	SC, HIGHER EDU MR. N BORAH (r-3,4) MR H MAZUMDER (r-3,4)
MOTION			
4 WP(C)/6513/2023 FIXED	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
WITH 5 Cont.Cas(C)/743/2023	KALPANA MAZUMDAR Versus BABUL LEKHARU	MR. R MAZUMDAR MR H BEZBARUA	
WITH 6 Cont.Cas(C)/744/2023	KALPANA MAZUMDAR Versus SUBODH DAS	MR. R MAZUMDAR MR H BEZBARUA	

7	WITH WP(C)/19/2024	KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
8	Cont.Cas(C)/186/2024	ABDUL WAHAB Versus J. B. EKKA AND 5 ORS.	MR. M J BARUAH MR. A. ALI	
9	WP(C)/1191/2024	PURNIMA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. A BURAGOHAIN MR. M KHAN MS J AKTAR	GA, ASSAM SC, REVENUE
10	WP(C)/1295/2024 FIXED	PRANJAL KATAKI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. S KATAKI MS. R DUTTA	SC, FOREST
11	WP(C)/1580/2024 FIXED	JAYANTA KUMAR BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR D S DEKA MR A RAZZAK	SC, ELEM. EDU SC, BTC
12	WP(C)/1842/2024 FIXED	KISHOR KUMAR DEKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. R PHUKAN	GA, ASSAM SC, REVENUE
13	WP(C)/1852/2024 FIXED	PARTHA PRATIM BORAH Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, IRRIGATION
14	WP(C)/1922/2024	MD. MAZAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR M SHELMIM	GA, ASSAM SC, REVENUE
15	WP(C)/1924/2024	SUSMITA TALUKDAR AND ORS Versus THE STATE OF ASSAM AND 16 ORS	MR. M HUSSAIN S W HUSSAIN	GA, ASSAM SC. WATER RESOURCE DEPTT. SC, FINANCE
16	WP(C)/1938/2024	BAHAR UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM SC, HEALTH
17	WP(C)/1939/2024	MAHABIR BISWAS AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, REVENUE
18	WP(C)/1949/2024	NO. 14897250A SURESH KUMAR Versus THE UNION OF INDIA AND 6 ORS	DR G J SHARMA MR S NATH MS. K DAS	DY.S.G.I.
19	WP(C)/1961/2024	JUGAL BARUAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM SC, HEALTH
20	WP(C)/1964/2024	RIPUNJOY BORAH Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, IRRIGATION
21	WP(C)/1965/2024	NO. 192875 NAIB SUBEDAR/GD MADAN KUMAR SINHA Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
22	WP(C)/1968/2024	MOINUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MS. N CHOUDHURY	GA, ASSAM SC, FINANCE
23	WP(C)/1970/2024	MANJUL BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS N NEWME MR A CHETIA	GA, ASSAM

24	WP(C)/1976/2024	TULYA CHETIA OIL ID 201139 Versus THE OIL INDIA LIMITED AND 3 ORS	MR D K DAS MR. M KHATANIAR MR H BETALA MR C KUMAR	SC, OIL
25	WP(C)/1988/2024	DIPAK KAKOTI AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	SC, FOREST SC, FINANCE
26	WP(C)/1993/2024	SANTANU TAMULI Versus THE STATE OF ASSAM AND 5 ORS	MR B SINHA MR. H ISLAM	SC, CO OP
ORDER (IMPLEADMENT OF PARTY)				
27	I.A.(Civil)/1072/2024 B/O in Cont.Cas(C)/339/2023 WITH Cont.Cas(C)/339/2023	BINIT KALITA Versus DEBASHISH GOSWAMI AND ANR BINIT KALITA Versus DEBASHISH GOSWAMI	MR. S K TALUKDAR MR. S K TALUKDAR	
ADMISSION				
28	WP(C)/3494/2017 FIXED	ALTAF HUSSAIN Versus THE STATE OF ASSAM and 3 ORS.	MS.A DEVI MR.D P BORAH MR.A ROY MR.S SHARMA	GA, ASSAM
29	WP(C)/4099/2018 FIXED	SANDEEP AND 2 ORS. Versus THE UNION OF INDIA AND 2 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. U SARMA MR. V KUMAR	MRS. A GAYAN MR. M PHUKAN (R1,2,3) ASSTT.S.G.I.
30	WP(C)/7259/2018 B/O	RATNESWAR BANIAH Versus THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
31	WP(C)/1760/2019 FIXED	RABINDRA DEKA Versus THE STATE OF ASSAM AND 6 ORS.	MR D N BHATTACHARYYA	SC, FCSCA GA, ASSAM SC, APSC MR J PAYENG (r-5,6) MR. A SARMA MR E SHITIRI MR. C BASUMATARY
32	WP(C)/5119/2019 FIXED	NURUL ISLAM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR. S ISLAM MR A HAWARI SC, REVENUE
33	WP(C)/483/2022 FIXED	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
34	WP(C)/1392/2022 FIXED	GAUTAM SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY	GA, ASSAM MR J CHUTIA, SC, KAAC SC, HEALTH SC, FINANCE
35	WP(C)/5598/2022 B/O	BABAR ALI SARKAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ISLAM	SC, AG (A AND E) SC, P AND R.D.
36	WP(C)/5940/2022 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. A BHATTACHARYA MR. P K DAS MR S PAUL	SC, IRRIGATION
37	WP(C)/7502/2022 FIXED	ASMA KHATUN Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM, SOCIAL WELFARE DEPARTMENT AND 3 ORS	MR. S BANIK MR. L R MAZUMDER MR. A Z AHMED MR. A Z AHMED	GA, ASSAM MS. M D BORAH
38	WITH WP(C)/6617/2021	SAHIDA KHATUN Versus THE STATE OF ASSAM AND 3 ORS.	MR G BAISHYA MR I AHMED MD M RAHMAN	GA, ASSAM

39	WITH WP(C)/7314/2022	SHAMSUN NAHAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR J HUSSAIN MR. L HUSSAIN	GA, ASSAM MR G BAISHYA MR I AHMED
40	WP(C)/7710/2022 FIXED	DEBAZEET DEB RAY Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	SC, PWD
41	WP(C)/1625/2023 FIXED	NARAYAN CHANDRA DE Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	SC, PWD
42	WP(C)/1663/2023 B/O, WITH OFFICE NOTE	RITA RANI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. S K DAS (R 5) MR R KARIM (R 5) SC, N C T E MR D BARMAN (R 5) SC, SEC. EDU.
	WITH I.A.(Civil)/921/2023 in WP(C)/1663/2023	GEETASHREE DAS Versus RITA RANI ROY AND 4 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. S C KEYAL, SC, ASSAM UNIVERSITY, (R-6) MR. I H SAIKIA SC, N C T E SC, EDU
43	WP(C)/3286/2023 FIXED	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
44	WP(C)/4604/2023 FIXED	HIRANYA KUMAR DAS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR H DAS MR. B C DEKA D BARUAH	SC, APDCL
45	WP(C)/5758/2023 FIXED	NEKIBUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. D BARUAH MR. P K BORDOLOI	GA, ASSAM SC, AGRI. DEPARTMENT
46	WP(C)/5830/2023 B/O	PRABIN SAIKIA AND 54 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MS. Y AKHTAR MS S.KHATUN	SC, P AND R.D. GA, ASSAM
47	WP(C)/6453/2023 FIXED	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 3 ORS	MR. T DEURI MRS. R S DEURI MS. D SONOWAL MR D S DEKA	GA, ASSAM MR. S KAKATI (R4)
48	WP(C)/7302/2023 FIXED	KHABIR UDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	SC, P AND R.D. GA, ASSAM

ORDERS

49	Cont.Cas(C)/375/2018 FIXED	BISWAJYOTI NATH Versus L. S. SANGSAN AND 5 ORS	MS. A TALUKDAR MR. D K SHARMAH	MR. D SAIKIA (r-5) MR. M BHAGABATI (R1, R3) MS G BORA (R1, R3) MS. B TALUKDAR (R1, R3) MS. B S GOYAL (R-6) MR D KALITA (R-4) MS. B BHUYAN (R2) MS. R B BORA (r-5) MR. S BORA (r-5) MR. D NATH (R-4) MS. N CHOUDHURY (R2) MR. M BORAH (R2) MR. A J HAZARIKA (R-6) MR. A KHOUND (R2) MS S SARMA HAZARIKA (R2) MS. N RAJMEDHI (R-6) MS. P N SUMI (R-6) MR T TASHI (R2) MS. Y S PHOM (R2) MR. B KONWAR (R1)
50	WP(C)/2382/2020 FIXED	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.
51	Cont.Cas(C)/274/2022 FIXED	MRINMOY KUMAR DAWKA Versus DIGANTA BORAH AND ANR	MR T CHAKRABORTY MR. D CHOUDHURY	MR. D NATH
52	Cont.Cas(C)/363/2022 FIXED	DR. BASANTA LASKAR Versus SIDDHARTH SINGH AND ANR	PETITIONER IN PERSON	MR S CHAKRABORTY MR. B GOGOI (R-2) MR A CHALIHA (R-2) MR M BHUYAN (R-2) AMICUS CURIAE
	WITH I.A.(Civil)/910/2023 in Cont.Cas(C)/363/2022	DR. BASANTA LASKAR, Versus MR. AVINASH P. JOSHI,		MR. B GOGOI MR A CHALIHA
53	Cont.Cas(C)/660/2023 B/O	KONIKA PAUL Versus JURI PHUKAN, IAS	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	
54	I.A.(Civil)/1085/2024 B/O in WP(C)/7054/2023 WITH WP(C)/7054/2023	PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. J PATOWARY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
		PRASANTA KONWAR Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM SC, FINANCE DEPTT.
		HEARING		
55	WP(C)/1056/2021 FIXED	KANAK CHANDRA MEDHI Versus THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024

11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7101/2019 FIXED	NIRAKUL SARKAR Versus THE UNION OF INDIA AND 6 ORS.	MR. H N SARMA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/512/2020 WITH LCR	TAHER ALI @ JAHER ALI Versus THE UNION OF INDIA AND 4 ORS	MR A A DEWAN MR S PRODHANI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/530/2020 WITH LCR	SUKHNAL HOQUE @ SUKCHAN HOQUE Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MS. K L R YANTHAN MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/559/2020 WITH LCR	JARINA KHATUN @ JORINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR Z RAHMAN MS A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/2826/2020 WITH LCR	MATLEB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/3158/2020 WITH LCR	MD. HASEN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. S BHUYAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/3437/2020 WITH LCR	ABDUL KADIR Versus THE UNION OF INDIA AND 5 ORS.	MR.A K SHARMA MR. S BHUYAN MR. A MOBARAQUE	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/3469/2020 WITH LCR	ISAB ALI Versus THE UNION OF INDIA AND 6 ORS	MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

9	WP(C)/3526/2020 WITH LCR	SAFIKAN NESSA @ MUSTT. SAFIQL NESSA @ MUSSTT SABEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N ZAMAN MR. S BORA MR. A GANGULY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
10	WP(C)/3930/2020 WITH LCR	MANJU BALA MANDAL @ MANJU MANDAL Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/1958/2024	MUSSTT HASNARA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
12	WP(C)/1960/2024	NUR HUSSAIN @ NUR JAMAL Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	WP(C)/1962/2024	ANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

ADMISSION

14	WP(C)/5006/2017 WITH LCR	HARENDRA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MS.P BASFORE MRB SARKAR	GA, ASSAM ASSTT.S.G.I.
15	WP(C)/6510/2017 WITH LCR	JORINA BIBI @ JARINA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.M U MAHMUD MR.A DAS MR.S ISLAM MS.C KALITA MR.S HOQUE MRSR BORAH MR.M ALI	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/6590/2017 WITH LCR	MD. BILLAL HUSSAIN Versus THE UNION OF INDIA and 4 ORS.	MR H I CHOUDHURY MR. G UDDIN MS. P A TALUKDAR	GA, ASSAM ASSTT.S.G.I.
17	WP(C)/6598/2017 WITH LCR	NITAI ROY Versus THE UNION OF INDIA and 3 ORS.	MR.B CHOWDHURY MR.A C AZAD	GA, ASSAM ASSTT.S.G.I.
18	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

ORDERS

19	WP(C)/1089/2018 WITH OFFICE NOTE	SUJATA BANIK Versus THE UNION OF INDIA AND 3 ORS.	MS. D GHOSH MS N DEKA MS A MAHANTA	MR. B D KONWAR SR. ADV. SC, AG MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MS. S NEWAR MS. M K BROWN ASSTT.S.G.I.
20	Review.Pet./59/2021 WP(C) 7302/2017(D/O)	ON THE OF DEATH OF DULAL CHANDRA PAUL, HIS SON ASHOK PAUL Versus THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. P N SHARMA MS S P CHETRY	GA, ASSAM ASSTT.S.G.I.
21	Review.Pet./111/2021 WP(C) 3889/2019(D/O)	SANGSHER ALI Versus THE UNION OF INDIA AND 5 ORS.	MR Z HUSSAIN MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN	GA, ASSAM SC, NRC A W AMAN MR SARFRAZ NAWAZ ASSTT.S.G.I. SC, ECI SC, F.T
22	Review.Pet./36/2022 IN WP(C)/2587/2019 (D/O), WITH LCR	SAJINA KHATUN @ SAJIRAN KHATUN Versus THE UNION OF INDIA AND 6 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	Review.Pet./173/2022 IN WA/394/2016 (D/O), WITH LCR	KHUDEJA KHATUN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
24	W.P.(CrI.)/1/2023 FIXED	SMT. NENGAH KHONGSAI AND 2 ORS Versus THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
25	Review.Pet./75/2023 IN WP(C)/5697/2019 (D/O)	BANESA KHATOON (BEGUM) Versus THE UNION OF INDIA AND 6 ORS.	MR. K MIRA MR. H A TALUKDAR	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
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14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
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18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
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[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3641/2023 WITH CASE RECORD(SCANNED COPY)	JAHIDUL ISLAM AND 2 ORS Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM
2	Bail Appln./3642/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. S U AHMED MD. ANARUL ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 08/04/2024

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
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8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
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14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-I, ONLY IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/362/2023 B/O	NALINAKSHA SARMA Versus THE UNION OF INDIA AND 4 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D UPAMANYA	DY.S.G.I. SC, INCOME TAX
ORDERS				
2	I.A.(Civil)/729/2024 FIXED, IN WP(C)/7099/2023 (D/O), WP(C)/7100/2023 (D/O) in WP(C)/7099/2023 WITH I.A.(Civil)/967/2024 IN WP(C)/7100/2023 (D/O)	KARMESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
3	I.A.(Civil)/967/2024 IN WP(C)/7100/2023 (D/O)	BHASKAR NATH, Versus THE STATE OF ASSAM AND 3 ORS	MR. R C SAIKIA MR P K SARMA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH
HEARING				
4	WP(C)/874/2013 PART-HEARD, FIXED	PUTUL SAIKIA @ NIPEN Versus THE STATE OF ASSAM AND 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.B BORA MS.D DUTTA	GA, ASSAM MR.A NATH SC, APDCL MR.S BARUA MR. T. C. CHUTIA, ADDL. SR. GA, ASSAM SC, REVENUE
5	WITH WP(C)/1975/2012	SMTI BIJU SAIKIA Versus THE STATE OF ASSAM AND ORS	MS.P BHATTACHARYA MR.P P DUTTA MS.D DUTTA MR.A BHATTACHARYA MR.S K MEDHI	DR.B P TODI GA, ASSAM MR.A NATH SC, A S E B SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	RSA/49/2009 (AT 10:15 AM)	OIL and NATURAL GAS CORPORATION LTD. Versus BIREN BARUAH	DR.B P TODI MR.B K DAS MR.A TODI	MR.MD ASLAM
MOTION				
2	WP(C)/7432/2023 WITH OFFICE NOTE	PRADIP KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. R KALITA	GA, ASSAM
3	WP(C)/1406/2024 FIXED	LALIT CHAMUAH Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	SC, FOREST
4	WP(C)/1878/2024	RANJIT BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MR. S SARMA MR. J DEKA MR. T K BHUYAN MR. S K DEKA A GAUTAM MR. C TALUKDAR	SC, HEALTH
5	WP(C)/1881/2024 FIXED	SACHANGKA BURAGOHAIN Versus THE REGIONAL MANAGER, INDIAN BANK AND 3 ORS	MR. A R SHOME MR A J GHOSH	
6	WP(C)/1919/2024	M/S YASH ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR. R PHUKAN	GA, ASSAM SC, EXCISE DEPTT.
7	WP(C)/1929/2024	DEEPA SAIKIA @ DIPA SAIKIA Versus UNION OF INDIA AND 5 ORS.	MRS. K K CHOUDHURY	DY.S.G.I. SC, WATER RESOURCE
8	WP(C)/1930/2024	AHSANUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	GA, ASSAM
9	WP(C)/1943/2024	M/S APEEJAY TEA LIMITED (PROP HOKONGURI TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
10	WP(C)/1947/2024	ASHOK KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS	MR H I CHOUDHURY MR. N J KHATANIAR MR REZABUL HOQUE PRAKASH BORAH	GA, ASSAM

11	WP(C)/1951/2024	M/S MRA ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR R K DUTTA MR. U J SAIKIA MS M DAS	SC, HANDLOOM AND TEXTILE SC, FINANCE
12	WP(C)/1959/2024	MOMI DIGINGIA AND ANR Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 16 ORS	MR. D P MANDAL MR A.THAKURIA	SC, GST GA, ASSAM SC, APDCL SC, G M D A SC, PF SC, GMC GA, ASSAM
13	WP(C)/1966/2024	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. B K SEN MR A HUSSAIN N HASAN I KHATOON P SINGH	
14	WP(C)/1967/2024	M/S APEEJAY TEA LIMITED (PROP PENGAREE TEA ESTATE) Versus UNION OF INDIA AND 5 ORS	MR. D SAHU MR. R S MISHRA MS M GOGOI	DY.S.G.I.
15	WP(C)/1977/2024	SHILA RANI DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	GA, ASSAM
16	WP(C)/1989/2024 CAVT. NO.02412/024, CAVT./241/2024	MANASH PRATIM CHINTEY Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	GA, ASSAM MR. M SARMA SC, EXCISE DEPTT. FOR CAVEATOR
<u>ORDER (STAY VACATING)</u>				
17	I.A.(Civil)/3792/2023 FIXED in WP(C)/5427/2023 WITH WP(C)/5427/2023	M/S OMEGA SECURITY SOLUTIONS, Versus THE UNION OF INDIA AND 4 ORS	MR. S BORTHAKUR	MR H K DAS DY.S.G.I.
	WITH I.A.(Civil)/2911/2023 in WP(C)/5427/2023	M/S BODOLAND SECURITY SERVICES Versus THE UNION OF INDIA AND 4 ORS	MR. U K NAIR MR H K DAS MR. A BORO MR N K SARMA	MR S BORTHAKUR (R5) MRS. A GAYAN MR SAURADEEP DEY (R5) DY.S.G.I.
	WITH I.A.(Civil)/2911/2023 in WP(C)/5427/2023	M/S BODOLAND SECURITY SERVICES Versus M/S BUDI RAM BORO AND 3 ORS.	MR. U K NAIR MR. A BORO	MR. A GAYAN
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
18	I.A.(Civil)/1001/2024 in Cont.Cas(C)/782/2023 WITH Cont.Cas(C)/782/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH,	MR. K I MAZUMDER	
	WITH Cont.Cas(C)/780/2023	SARAT BORA AND ANR Versus DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
19	Cont.Cas(C)/780/2023 WITH Cont.Cas(C)/781/2023	SALEHA BEGUM AND ANR Versus DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
20	Cont.Cas(C)/781/2023	HARESWAR KALITA AND ANR Versus DIBYAJYOTI DOWARAH	MR. K I MAZUMDER	
<u>ADMISSION</u>				
21	WP(C)/4163/2023 PART-HEARD, FIXED	AMAL CHANDRA BORA Versus THE STATE OF ASSAM AND 4 ORS.	MR B D DAS MR H K SARMA MS B B HUSSAIN MR. H R DAS	SC, HIGHER EDU MR. J K GOSWAMI MR. J BARMAN MR D J BORO
22	WP(C)/2696/2020 FIXED	NUR NOBIUL HUSSAIN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM

23	WITH WP(C)/2407/2020	ATOWAR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM
24	WP(C)/1191/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
25	WITH WP(C)/1196/2022	M/S TROM INDUSTRIES LTD Versus THE STATE OF ASSAM AND 3 ORS	MR B K SINGH MS. D PEGU	GA, ASSAM SC, APDCL
26	WP(C)/1902/2022	PUSPADHAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ	SC, FISHERY
27	WP(C)/4234/2022 FIXED, WITH WP(C)/3205/2021 (D/O)	M/S B B ELECTRICALS Versus THE UNION OF INDIA AND 3 ORS	MS. M BORAH P. SWARGIARY	MR. K K PARASAR ASSTT.S.G.I.
28	WITH WP(C)/986/2023	M/S B B ELECTRICALS Versus UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
29	WP(C)/801/2023 B/O	DILUWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR P H KONWAR	SC, WATER RESOURCE MR. C BARUAH,CGC
30	WP(C)/1056/2023 FIXED	PABAN JYOTI NEOG Versus THE STATE OF ASSAM AND 7 ORS.	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH	GA, ASSAM SC, PWD SC, FINANCE SC, REVENUE
31	WP(C)/5681/2023 FIXED	M/S ASSAM TRADES AND ELECTRICALS Versus THE STATE OF ASSAM AND 7 ORS	MS TOSHISENLA A LONGKUMER	SC, P AND R.D. GA, ASSAM SC, ASEC
32	WP(C)/7146/2023 B/O	NIKUNJA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR N TALUKDAR MS N RABHA	GA, ASSAM SC, IRRIGATION
33	WP(C)/7217/2023 FIXED	M/S BIPUL SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE
34	WP(C)/7381/2023 FIXED	M/S ARUN TRAVELS Versus THE STATE OF ASSAM AND 5 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	GA, ASSAM SC, HEALTH SC, FINANCE
35	WP(C)/172/2024	M/S MEGA ELECTRICALS Versus ASSAM ELECTRICITY GRID CORPORATION LTD (AEGCL) AND 4 ORS	MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI MS. K DEY MR. D SUTRADHAR	SC, AEGCL

ORDERS

36	Cont.Cas(C)/400/2023	BIRENDRA NATH BHUYAN Versus CHANDAN SARMA AND ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	MR D KALITA (R-3)
37	Cont.Cas(C)/403/2023	PRAVEEN KUMAR GUPTA Versus KM GOPAL SANA RAJKUMAR	MR. K SARMA MR. S BORUAH	
38	Cont.Cas(C)/529/2023	M/S. CHOUDHURY ENTERPRISE AND ANR Versus MUNINDRA SHARMA	MR. K MIRA MR. H A TALUKDAR	
39	Cont.Cas(C)/656/2023	ANUWAR HUSSAIN Versus BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)

40	WP(C)/5044/2023 B/O	M/S MEDHI BROTHERS Versus THE UNION OF INDIA AND 8 ORS	MR S P DAS MR A ALAM MS C BORA	MR. R P KAKOTI SR. ADV. (r-2 to 6) MS. B G BORBORUAH (r-8) MR A B DEY (r-2 to 6) MR. S SUTRADHAR (r-2 to 6) DY.S.G.I. SC, IIT
41	Cont.Cas(C)/102/2024	GAURAV BATRA Versus AVINASH PURUSSHOTTAM DAS JOSHI AND 2 ORS	MR. I KALITA MR B CHOUDHURY	MR. D NATH (R-2,3) O ASSUMI (R-2,3)
42	WP(C)/682/2024 WITH OFFICE NOTE	K D IRON AND STEEL COMPANY Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL
43	WP(C)/720/2024 WITH OFFICE NOTE	K D IRON AND STEEL COMPANY (PREVIOUSLY KNOWN AS M/S B R METALLICS) Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MR H K SARMA MS K SARMA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday, 8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL			
1 WP(C)/6114/2022 B/O	DHARANI RAY Versus THE STATE OF ASSAM AND 5 ORS.	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	GA, ASSAM MR B CHOUDHURY (R-6) SC, EXCISE DEPTT.
MOTION			
2 Cont.Cas(C)/181/2024	MD. MAFIJUDDIN @ MOBIZUDDIN @ ABDUL MAFIJ Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND MS G TALUKDAR	
3 Cont.Cas(C)/183/2024	LAILA BEGUM LASKAR (MAZUMDER) Versus SIMANTA KUMAR DAS	MR. J LASKAR	
4 Cont.Cas(C)/185/2024	SOMULA BEGUM LASKAR Versus SIMANTA KUMAR DAS		
5 WP(C)/357/2024 B/O	MOKSED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
6 WP(C)/1476/2024	AYUB UDDIN LASKAR AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR H I CHOUDHURY MR REZABUL HOQUE	SC, CO OP
7 WP(C)/1722/2024 FIXED	GAIL (INDIA) LTD AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, GST DY.S.G.I.
8 WP(C)/1757/2024	KAMAL KRISHNA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
9 WP(C)/1851/2024 FIXED	ANGUR BIBI AND 63 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
10 WP(C)/1864/2024 FIXED	DHIRAJ DEY Versus THE STATE OF ASSAM AND 3 ORS	MR H BARUAH MR P P PHUKAN	GA, ASSAM
11 WP(C)/1918/2024	M/S ASSAM AUTO SPARES Versus THE STATE OF ASSAM AND 2 ORS.	MR A NATH DR ANKIT TODI MS. R JUGLI	SC, FINANCE AND TAXATION

12	WP(C)/1923/2024	SUKALYAN DEY Versus THE PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI-1 AND 2 ORS.	MR A NATH MR. D DUTTA	SC, INCOME TAX
13	WP(C)/1932/2024	MD. MOSRAK ALI Versus THE STATE OF ASSAM AND 2 ORS	MS A HUSSAIN S AHMED	GA, ASSAM
14	WP(C)/1934/2024	NAZRUL HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM AND 25 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE MR A ALAM MS S PARBIN	GA, ASSAM SC, REVENUE
15	WP(C)/1940/2024	M/S BARAK VALLEY CEMENT Versus THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, GST
16	WP(C)/1942/2024 CAVT. NO.02132/024, CAVT. 213/2024	BHARAT SAIKIA AND 9 ORS. Versus THE STATE OF ASSAM AND 11 ORS	MR. R BARUAH MR. N M DUTTA	GA, ASSAM MR B P BORAH MR P J DUTTA DY.S.G.I. FOR CAVEATOR SC. AGRICULTURE SC, PCB SC, FOREST
17	WP(C)/1948/2024	ASOK ROY Versus THE COMMISSIONER (APPEALS) AND ANR	MR. VINAY SHRAFF MS. N UPADHYAY MR. Z ISLAM MR. P DAS	SC, CGST
18	WP(C)/1953/2024	BISWAJIT CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM SC, REVENUE
19	WP(C)/1969/2024	NAGENDRA NATH CHAKRABORTY AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, REVENUE
20	WP(C)/1972/2024	RUWAN TUDU AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MS J AKTAR	GA, ASSAM SC, BTC SC, REVENUE
21	WP(C)/1974/2024	ASIRUDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. R C DAS MR S HUSSAIN	GA, ASSAM SC, REVENUE SC. WATER RESOURCE DEPTT. SC, FINANCE
22	WP(C)/1975/2024	DIBRU DANGARI RIVER PART-I MIN SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, CO OP
23	WP(C)/1984/2024	THE BOKAKHAT SANMILITA YATRIBAHU BUS MALIK ASSOCIATION AND 2 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR A R BHUYAN MR. M A I HUSSAIN N ISLAM MR. S. ALOM	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
24	WP(C)/1986/2024	M/S PRAGATI HOSPITAL AND RESEARCH CENTRE Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, REVENUE
25	WP(C)/1998/2024	BRAJEN RAY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, REVENUE
ADMISSION				
26	WP(C)/8360/2022 FIXED	ABU SAYED MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, TRANSPORT SC, IWT
27	WITH WP(C)/6521/2023	ABU SAYED MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, IWT

28	WP(C)/157/2023 B/O	RONEN WARISA Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE DEPARTMENT SC, PWD SC, N C HILLS
29	WP(C)/1292/2023 FIXED, WITH MEDIATION REPORT	ANKITA BORKOTOKY Versus THE LIFE INSURANCE CORPORATION OF INDIA (LICI) AND 6 ORS	MR. M SARANIA MR H MEDHI MS. I KEITZAR MR A SARANIA	MR A L MANDAL (r-1 TO 6)) MR. JYOTIRMOY ROY (r-7) MR. S SARMA (r-7) MR. R HAZARIKA (r-7) MR. C CHAKRAVARTY (r-7) MR D DAS (r-7) SC, LIC
30	WP(C)/4303/2023 B/O	MAIN UDDIN @ MAIN UDDIN AND 8 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR	GA, ASSAM SC. REVENUE SC, PWD
31	WP(C)/4746/2023 FIXED	BITINISH SHIRA @ ABAGI SHIRA AND 6 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. N HOQUE MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM MR H GUPTA MR H SARMA MR B GOGOI SC, REVENUE AND DISASTER MANAGEMENT DEPT DY.S.G.I. SC, FINANCE DEPTT. MRS. N BORDOLOI
32	WP(C)/6818/2023 B/O	SAHAJAN ALI @ SHAHJAHAN ALI Versus THE STATE OF ASSAM AND 3 ORS	MR R S CHAUHAN MR. B HUSSAIN	GA, ASSAM
33	WP(C)/7143/2023 FIXED	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND 7 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	GA, ASSAM
34	WP(C)/7507/2023 FIXED	BIDUR CH RAY Versus THE STATE OF ASSAM AND 7 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, A S T C SC, IWT
35	WP(C)/545/2024 B/O	MD. HIFZUR RAHMAN LASKAR 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. H A TALUKDAR MS. P S LASKAR	GA, ASSAM SC, REVENUE SC, PWD
36	WP(C)/1404/2024 FIXED	JANARDAN HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	GA, ASSAM SC, REVENUE
BAIL HEARING				
37	AB/4091/2023	SONABAR ALI Versus THE STATE OF ASSAM	MR. B C DAS MR J H SAIKIA	PP, ASSAM
38	AB/4174/2023	DIPAK KUAR BORO Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
39	AB/4356/2023	ELIAS AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA	PP, ASSAM
ORDERS				
40	WP(C)/6622/2023 B/O	ANIL CHANDRA KALITA AND 2 ORS. Versus THE STATE OF ASSAM AND 15 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM G UDDIN (r-5 to 9,11) P ADHIKARI (r-5 to 9,11) MR A K AZAD (r-5 to 9,11) SC, REVENUE
41	WP(C)/191/2024 FIXED	PRASANTA DAS AND 3 ORS Versus THE DISTRICT COMMISSIONER, DHUBRI	MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
42	I.A.(Civil)/467/2024 FIXED in WP(C)/5404/2023	SIPL INFRACON Versus THE UNION OF INDIA AND 5 ORS	MR. S K GHOSH MR. S K GHOSH MS F AHMED	DY.S.G.I.

WITH
[WP\(C\)/5404/2023](#)
CAVT. NO. 09612/023,

SIPL INFRACON
Versus
THE UNION OF INDIA AND 5 ORS

MR. S K GHOSH
MS F AHMED
N CHAUDHURY

MR. P K TIWARI
MRS. A GAYAN
DY.S.G.I.
FOR CAVEATOR

43 [WP\(C\)/1339/2024](#)
FIXED

ABDUL BAREK AND 5 ORS
Versus
THE STATE OF ASSAM AND 9 ORS

MR. J AHMED
MS A HUSSAIN
R BEGUM
H G DAISY
MR. R ISLAM

GA, ASSAM
SC, REVENUE
SC, PCB

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/38/2024	DILIP SARKAR Versus THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR (LEGAL AID COUNSEL)	PP, ASSAM
2	Crl.A./96/2024	NAREN DEKA Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MR. R SARMA (r-2) MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM
	WITH I.A.(CrI.)/315/2024 in Crl.A./96/2024	NAREN DEKA Versus THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM
ORDERS				
3	Crl.A./321/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2, FIXED	ANIL ROY Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER	PP, ASSAM
4	Mat.App./47/2023 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR P KATAKI MRS R BEGUM MRS. M D BORUAH	
5	WITH Mat.App./7/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
6	WITH Mat.App./8/2023	XXXXXXX Versus XXXXXXX	MR. A LAL MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR P KATAKI MS S BARPUJARI MRS R BEGUM MRS. M D BORUAH
7	Mat.App./50/2023 WITH LCR, B/O	XXXXXXX Versus XXXXXXX	MR P R SARMA MR D MEDHI	
8	CRL.A(J)/89/2023 O Y 9 M 24 D :WITH OFFICE NOTE, LCR 4 FILES, FIXED	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	PP, ASSAM

	WITH I.A.(CrI.)/633/2023 in CRL.A(J)/89/2023	BIJIT KALITA @ CHOUDHURY Versus THE STATE OF ASSAM AND ANR.	MR. P HAZARIKA MR. P K MUNIR MR. A. GAYAN	
9	CrI.A./152/2023 WITH OFFICE NOTE, LCR 7 FILES, FIXED	ARUN KURMI Versus STATE OF ASSAM AND ANR.	MR J I BARBHUIYA MR. P BOIRAGI MR. S J SARMAH	PP, ASSAM
10	CrI.A./355/2023 WITH OFFICE NOTE, FIXED	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/899/2023 in CrI.A./355/2023	BIJOY AMSE Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
11	WITH CrI.A./374/2023	ALA UDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MR. M. A. CHOUDHURY	PP, ASSAM
	WITH I.A.(CrI.)/949/2023 in CrI.A./374/2023	ALA UDDIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY MR. M. A. CHOUDHURY	PP, ASSAM
12	I.A.(CrI.)/1282/2023 WITH OFFICE NOTE, LCR 3 FILES, FIXED in CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
	WITH CrI.A./483/2023	JUN ALI @ MD. JUN ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR MR N Z AZAD TOSLIMA BEGUM	PP, ASSAM
13	CrI.L.P./11/2024 in CrI.A./2711/2024	ABBAS ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A GANGULY MR T CHHETRI	PP, ASSAM
	WITH CrI.A./2711/2024 (Filing Number)	ABBAS ALI Versus THE STATE OF ASSAM AND AND 4 ORS B	MR. A GANGULY	
14	CrI.A./34/2024 WITH OFFICE NOTE, FIXED	RAJENDRA PRASAD BHUSAL Versus THE STATE OF ASSAM AND ANR.	MR. U C RABHA MR S MATAK MR. P K DAS	PP, ASSAM
15	CrI.A./40/2024 WITH OFFICE NOTE, LCR 4 FILES, FIXED	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
	WITH I.A.(CrI.)/134/2024 in CrI.A./40/2024	PUSPA KANTA PEGU Versus THE STATE OF ASSAM AND ANR.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	PP, ASSAM
16	I.A.(CrI.)/40/2024 WITH LCR 6 FILES, P.B.-2, FIXED in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR.	MR. A R BHUYAN MR. A R BHUYAN MR S ABDULLAH	PP, ASSAM
	WITH CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM

	WITH I.A.(CrI.)/190/2023 in CrI.A./88/2023	ESHAN NARZARY Versus THE STATE OF ASSAM AND ANR .	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
17	CrI.A./53/2024 WITH OFFICE NOTE, LCR 2 FILES, FIXED	N. PRIYO KUMAR SINGH @ KESHO MAITIE Versus THE NATIONAL INVESTIGATION AGENCY	MR. K SINGHA MR P J PATAR M DEVI	SC, NIA
18	I.A.(CrI.)/114/2024 FIXED in CrI.A.(J)/11654/2023	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA (LEGAL AID COUNSEL)	PP, ASSAM
	WITH CRL.A(J)/11654/2023 (Filing Number)	BASANTA PATNAYAK Versus THE STATE OF ASSAM AND ANR. H	MS S SARMA HAZARIKA	
19	I.A.(CrI.)/131/2024 WITH OFFICE NOTE, LCR 6 FILES, FIXED in CrI.A./35/2024	MD. AKHRUL ISALM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
	WITH CrI.A./35/2024	MD. FAKHRUL ISLAM @ FAKARUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. P BORAH MRS K M SAIKIA	PP, ASSAM
20	I.A.(CrI.)/322/2024 WITH OFFICE NOTE, B/O in CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	DILME R.M. MOMIN	PP, ASSAM
	WITH CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
	WITH I.A.(CrI.)/1229/2023 in CrI.A./463/2023	BABLU DAS Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
HEARING				
21	CrI.A./295/2018 5 Y 11 M 18 D :WITH LCR 4 FILES, P.B.-2, FIXED	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
22	Mat.App./30/2022 WITH LCR, FIXED	XXXXXXX Versus XXXXXXX	MR. T J MAHANTA MR H BEZBARUA MR. U SARMA	MR. R K TALUKDAR MR. D BORAH DIKSHITA DEKA

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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[For Monday, 8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1032/2024	KUSHAL KALITA Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
2	Bail Appln./1033/2024	KESHAB KALITA Versus THE STATE OF ASSAM	MR. R K PRADHAN	PP, ASSAM
3	Bail Appln./1035/2024	BHAITI DAS AND 3 ORS Versus THE STATE OF ASSAM	MR Z I CHOUDHURY	PP, ASSAM
4	Bail Appln./1038/2024	ASHOD DALI Versus THE STATE OF ASSAM	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
5	Bail Appln./1039/2024	AJOY SASNI Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
MOTION				
6	AB/939/2024	SHEER ALI @ SAHAR ALI Versus THE STATE OF ASSAM	MR D C NATH MR. S ISLAM MR. M MONDAL MR A HAWARI	PP, ASSAM
7	AB/940/2024	NADU MIAH AND ANR. Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
8	AB/942/2024	ROFIQUL HOQUE @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
9	AB/944/2024	MOHBURUR RAHMAN @ MAMON AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM	PP, ASSAM
10	AB/946/2024	HAFIZUR ROHMAN @ BAPPI MIAH Versus THE STATE OF ASSAM	MR D C NATH MR. M MONDAL	PP, ASSAM

ADMISSION

11	WP(C)/6765/2019 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS.	ALHAJJ INAM UDDIN MRS. R MOMTAZ MR. A ALAM	GA, ASSAM SC, AG MR. A ALAMGEER SC, GHC SC, FINANCE
12	WP(C)/7378/2023 FIXED	M/S BRAHMAPUTRA TELEVISION NETWORK Versus THE UNION OF INDIA AND 4 ORS	MR. D DAS SR. ADV MR K TALUKDAR MR. K MOHAMMED MS S SHARMA	SC, GST DY.S.G.I.
BAIL HEARING (BA)				
13	Bail Appln./802/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	BARAMAR MALAKAR AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
BAIL HEARING				
14	AB/2990/2023	SAMSUL HOQUE Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
15	AB/3468/2023	SHARIFUL ISLAM Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM
16	AB/3606/2023	MAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN	PP, ASSAM
17	AB/3657/2023	SONAM KUMARI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA MR. S K DEKA A GAUTAM MR. C TALUKDAR	PP, ASSAM
18	AB/3764/2023	ABDUR RASHID MONDAL @ RASHID MONDAL @ ABDUR RASHID Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL	PP, ASSAM
19	AB/3941/2023	DEBAJYOTI DAS @ DEBAJIT DAS Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
20	AB/4005/2023	ABDUL BATIN Versus THE STATE OF ASSAM	MR S DEWRI MR P SONOWAL MR A DEKA	PP, ASSAM
21	AB/298/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DILIP DAS Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	MR. A RAHMAN (r-2) PP, ASSAM
22	AB/422/2024	AJGAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM MR. S UDDIN	PP, ASSAM
23	AB/461/2024	JABIR HUSSAIN Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	
24	AB/541/2024	SULTAN UDDIN Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER SK ABDULLAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
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[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V, ALONG WITH BAIL MATTERS OF ALL CATEGORIES]

[THIS BENCH WILL TAKE UP HEARING LIST DATED 04-03-2024 TO 10-04-2024 LISTED BEFORE HIS LORDSHIP, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6292/2023 FIXED	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, AG SC, SEC. EDU. SC, SSA SC, FINANCE
2	WP(C)/611/2024 FIXED	ASI GD MD RUPDHAN ALI AND 23 ORS Versus UNION OF INDIA AND 6 ORS	MR. M SAIKIA	MR. R K D CHOUDHURY DY.S.G.I.
3	WP(C)/1467/2024 FIXED	DIPANKAR KALITA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C MR. D. BORAH	GA, ASSAM
4	WP(C)/1639/2024 B/O	DHIREN BHARALI Versus THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	SC, P AND R.D.
5	WP(C)/1894/2024	DIBAKAR BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MR J FIRDAUS	SC, P AND R.D. GA, ASSAM SC, AG
6	WP(C)/1896/2024	RATUL DAS Versus THE STATE OF ASSAM AND 8 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, SEC. EDU.
7	WP(C)/1899/2024	GITUMANI KALITA Versus THE STATE OF ASSAM AND 8 ORS	MR. B P BORAH MR. U S BORA MR P J DUTTA MISS. J GOGOI A KHANDAKAR	GA, ASSAM SC, SEC. EDU.
8	WP(C)/1912/2024	NASIRAN NESSA BIBI@ NASIRAN BIBI Versus THE STATE OF ASSAM AND 6 ORS	MS. RUKMINI BARUA MS. PADMINI BARUA	SC, P AND R.D. GA, ASSAM SC, FINANCE

9	WP(C)/1916/2024	UTPAL BORA Versus THE STATE OF ASSAM AND 4 ORS	MR. P P BARUAH MR. R SARMA MS. S. BISWAS	GA, ASSAM
10	WP(C)/1917/2024	CHAMPAWATI KONCH Versus THE STATE OF ASSAM AND 7 ORS	MR. P P BARUAH MR. R SARMA	SC, ELEM. EDU SC, AG SC, FINANCE
11	WP(C)/1927/2024	ACHYUTANANDA BARKAKATI Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS	MR S MUKTAR	SC, APDCL SR. SC, APGCL SC, AEGCL
12	WP(C)/1928/2024	ASWINI KUMAR MEDHI Versus THE ASSAM POWER GENERATION CORPORATION LIMITED AND 4 ORS	MR S MUKTAR	SC, APDCL SR. SC, APGCL SC, AEGCL
13	WP(C)/1933/2024	ACHYUT KUMAR DAS @ SRIMANTA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR M H AHMED M R CHOUDHURY I AMIN MR. O ULLAH	SC, AG (A AND E) SC, IWT
14	WP(C)/1944/2024	PUNYA PRABHA DEURI Versus THE STATE OF ASSAM AND 4 ORS	MR. A BORO MR. S BASUMATARY	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
15	WP(C)/1946/2024	PRAMOD JAISWAL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR B D DAS MR H K SARMA MR. H R DAS MR J LOTHAN	GA, ASSAM SC, FINANCE SC, IWT
16	WP(C)/1950/2024	SARIBUN NESSA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
17	WP(C)/1963/2024	ASHRAFUL ALOM @ UBC NO. 92 ASHRAFUL ALOM Versus THE STATE OF ASSAM AND 6 ORS	MR S P DAS MS C BORA	GA, ASSAM
18	WP(C)/1971/2024	BHADRESWAR KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR MINTU SAIKIA MS R DUTTA	SC, P AND R.D. GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/1982/2024	NO.G/144139 WARRANT OFFICER/GD YASH PAUL Versus UNION OF INDIA AND 2 ORS	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. T NATH	DY.S.G.I.
20	WP(C)/1985/2024	RINA MANI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, AG SC, HEALTH SC, FINANCE
21	WP(C)/1987/2024	P. S JAYALAKSHMI Versus THE STATE OF ASSAM AND 3 ORS.	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, PWD ROAD SC, AG SC, K A A C
22	WP(C)/1992/2024	DHANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. A PAUL MD. M. ALI MR. H GOGOI	GA, ASSAM SC, REVENUE
23	WP(C)/1994/2024	BHABITA BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS	MR D KALITA MR. H R DAS	SC, WPT AND BC SC, APTDC SC, FINANCE
24	WP(C)/1995/2024	GHANASHYAM BHUYAN Versus THE STATE OF ASSAM AND 4 ORS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGHAIN	SC, AG SC, PWD
25	WP(C)/2000/2024	MOFIZUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M ALI MR J. E. SARKAR	SC, ELEM. EDU GA, ASSAM

ORDER (IMPLEADMENT OF PARTY)

26	I.A.(Civil)/407/2024 in WP(C)/5341/2023	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MR. D BORAH (R-4)	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
	WITH WP(C)/5341/2023	TAPAN KUMAR SIL Versus THE STATE OF ASSAM AND 5 ORS	MR. M BISWAS MR. S BISWAS S K DAS	SC, ELEM. EDU GA, ASSAM SC, AG MR. D BORAH (R-4) MS D DEVI SC, FINANCE
27	I.A.(Civil)/913/2024 in WP(C)/32/2023	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, HEALTH
	WITH WP(C)/32/2023	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 6 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, HEALTH
	WITH I.A.(Civil)/2623/2023 in WP(C)/32/2023	DR. MATIUR RAHMAN MATHABBAR Versus THE STATE OF ASSAM AND 7 ORS	MR. N HOQUE MD. S HUDA MR. Md. ARIF	GA, ASSAM SC, FINANCE DEPTT. SC, HEALTH
		ADMISSION		
28	WP(C)/261/2022 FIXED	PROF (DR) DEVASHISH KAR Versus THE STATE OF ASSAM AND 12 ORS	MR M CHANDA MR S CHOUDHURY Mukesh Sharma MS R MEDHI MS F RAHMAN	SC, HIGHER EDU GA, ASSAM SC, AG MR. D UPAMANYA SC, SEC. EDU.
29	WP(C)/714/2022 B/O	PAPARI BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA	GA, ASSAM SC, AG MR S P DAS (R.Nos. 3 & 4)
	WITH Cont.Cas(C)/769/2023	PAPARI BARMAN Versus PABAN KR BORTHAKUR, I.A.S. AND 3 ORS	MR MINTU SAIKIA MR J FIRDAUS MS R DUTTA	
31	WP(C)/3139/2022 B/O	NABA KANTA PATIR Versus THE STATE OF ASSAM AND 7 ORS.	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS DEPTT.
32	WP(C)/5192/2022 FIXED	MRS. ALAKA BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE
33	WP(C)/561/2023 FIXED	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
34	WP(C)/2176/2023 FIXED	BONOJYOTSNA DAS Versus THE STATE OF ASSAM AND 11 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	GA, ASSAM SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT SC, P H E SC, HEALTH SC, FINANCE
	WITH Cont.Cas(C)/222/2023	BONOJYOTSNA DAS Versus KAILASH KARTHIK AND 3 ORS.	MRS. R S CHOWDHURY MR. S BISWAKARMA MS G DAS R. CHAUHAN	
36	WP(C)/2865/2023 FIXED	DULAL KRISHNA BHATTA Versus THE STATE OF ASSAM AND 3 ORS.	MR S KHOUND R SARMAH MR. K MOHAMMED	SC, HIGHER EDU SC, AG
37	WP(C)/4832/2023 FIXED	SAMAR CH. BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE DEPTT.
	WITH WP(C)/4839/2023	CHANDAN MOHAN BRAHMA Versus THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MS. P DAS	SC, BTC SC, FOREST SC, FINANCE

39	WP(C)/5619/2023 FIXED	NAJMA PARVIN Versus THE STATE OF ASSAM AND 3 ORS	MD. A J ATIA MS J MARIYAM MS A H ATIA	SC, ELEM. EDU GA, ASSAM
40	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
WITH				
I.A.(Civil)/3145/2023 in WP(C)/5696/2023				
41	WP(C)/7289/2023 FIXED	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS. ABDUL BASIT Versus THE STATE OF ASSAM AND 3 ORS	MR R ISLAM N CHAKRABARTY S PAUL MS. A HUSSAIN MS M KURMI MR R ISLAM N CHAKRABARTY	MR. R K D CHOUDHURY MR M RANA SC, ELEM. EDU
42	WP(C)/1378/2024 FIXED	MD. FASHIULLAH AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
43	WP(C)/1381/2024 FIXED	AKTAR ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
BAIL HEARING (BA)				
44	Bail Appln./2998/2023 WITH CASE RECORD(SCANNED COPY)	NUR ALOM Versus THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
45	Bail Appln./3297/2023 WITH CASE RECORD(SCANNED COPY)	AZAHAR UDDIN Versus THE STATE OF ASSAM AND ANR	MOTIUR RAHMAN MR. A S TAPADER	MR. P SUNDI (R-2) PP, ASSAM
46	Bail Appln./4485/2023 WITH CASE RECORD(SCANNED COPY)	RAFIQUL SIKDAR @ ROFIQUL ISLAM Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
47	Bail Appln./4631/2023 WITH CASE RECORD(SCANNED COPY)	MD. JAKIR HUSSAIN Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
48	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MS. G DEKA MR P J BORAH	PP, ASSAM
49	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY)	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
50	Bail Appln./679/2024	SRI SUCHEN SARKAR Versus THE STATE OF ASSAM	MR. P J SAIKIA B BURAGOHAIN MS D DUTTA	PP, ASSAM
51	Bail Appln./788/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	HARI KAMAL DAS @ AJOY DAS Versus THE STATE OF ASSAM AND ANR.	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
BAIL HEARING				
52	AB/2867/2023	SAIFUL ISLAM Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
53	AB/3474/2023	BORSHA HAZARIKA Versus THE STATE OF ASSAM	MR. M DUTTA	PP, ASSAM
54	AB/182/2024	DEBEN NAYAK @ PRASANTA NAYAK Versus THE STATE OF ASSAM AND ANR.	MS. J GOGOI MR. A KHOUND	MS R BORAH (R-2) PP, ASSAM

ORDERS

55	WP(C)/4562/2023 B/O, WITH WA/138/2017 (D/O), WP(C)/2907/2009 (D/O), WP(C)/5759/2010 (D/O), WP(C)/3565/2002 (D/O)	BAIJAYANTI BORDOLOI Versus UNION OF INDIA AND 2 ORS	MR. R M CHOUDHURY	MR. B CHAKRAVARTY DY.S.G.I.
56	WP(C)/5372/2023 B/O	RATHINDRA NATH SARMAH PATHAK Versus THE STATE OF ASSAM AND 3 ORS	MR. Y S MANNAN MS. J DEKA MS. A TALUKDAR	MR. S C KEYAL (r-2,4) GA, ASSAM
	WITH I.A.(Civil)/948/2024 in WP(C)/5372/2023	THE STATE OF ASSAM AND 3 ORS Versus RATHINDRA NATH SARMAH PATHAK, MAMANI BARUAH AND 2 ORS		MR. Y S MANNAN
57	I.A.(Civil)/983/2024 in WP(C)/6375/2015	MAMANI BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K M HALOI	SC, HEALTH SC, FINANCE
	WITH WP(C)/6375/2015	DR. GANESH CHANDRA BORA and 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR.U K NAIR(Sr.Adv.) MR.P N GOSWAMI MR.A CHETRY MR. K M HALOI (P-1 to 13) MR.N J KHATANIAR MR.P N PHOM MR.I KALITA MRS. BHANITA CHOUDHURY (P-1 to 13) MS.P BORGOHAIN MR.M P SARMA	SC, HEALTH SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday, 8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I, ALONG WITH BAIL MATTERS
OF ALL CATEGORIES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Bail Appln./933/2024 B/O	ASSMA KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
MOTION (BA)				
2	Bail Appln./1036/2024	MD. MINAJUDDIN LASKAR Versus THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
MOTION				
3	CRP(IO)/367/2023 B/O	SANJIB HAZARIKA AND 3 ORS Versus DILIP SAIKIA	L K BORAH MR. B.J. BRAHMA	
	WITH I.A.(Civil)/3418/2023 in CRP(IO)/367/2023	SANJIB HAZARIKA AND 3 ORS Versus DILIP SAIKIA	L K BORAH MR. B.J. BRAHMA	
4	CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
	WITH I.A.(Civil)/1084/2024 in CRP/40/2024	ON THE DEATH OF BASANTA KUMAR TALUKDAR HIS LEGAL HEIRS NIBHA TALUKDAR AND 4 ORS. Versus BIJOY TALUKDAR	MRS. HIRAMONI TALUKDAR ROYCHOUDHURY	
5	CRP(IO)/121/2024	M/S HILLMENS TEA AND TRADING COMPANY (P) LTD AND ANR Versus M/S RAFIULLAH TEA AND INDUSTRIES PVT LTD AND 7 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	
6	CRP(IO)/123/2024	PAVA HAZARIKA @ PRABHA HAZARIKA AND 2 ORS Versus INNU MAI KALITA AND 16 ORS.	MR. M U MAHMUD MS. D BORA MR. S. SUR	
ADMISSION				

7	CRP(IO)/46/2023 FIXED	JUNAKI NAGAR NAMGHAR PARISALANA SAMMITTEE Versus PIYALI DAS AND ANR	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	MR. U DUTTA (R-1) B DUTTA (R-1)
8	RFA/14/2024	THE UNION OF INDIA Versus M/S GUWAHATI CONSTRUCTION PRIVATE LIMITED	MR. B CHAKRAVARTY	
	WITH I.A.(Civil)/1078/2024 in RFA/14/2024	THE UNION OF INDIA Versus M/S GUWAHATI CONSTRUCTION PRIVATE LIMITED	MR. B CHAKRAVARTY	
9	FAO/24/2024	KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS.	MR S KHOUND MS. N BORAH MR. J PAULO	MR S DUTTA MR A L MANDAL (r-5,6) MR. S DUTTA (R-1,3) MR S DUTTA (R-1,3)
	WITH I.A.(Civil)/1059/2024 in FAO/24/2024	KAVERI SAIKIA BORAH AND ANR Versus ASWINI DOWERAH AND 5 ORS.	MR S KHOUND MS. N BORAH MR. J PAULO	MR S DUTTA MR A L MANDAL (r-5,6) MR. S DUTTA (R-1,3) MR S DUTTA (R-1,3)
10	FAO/25/2024 B/O	ON THE DEATH OF JADAV BORAH HIS LEGAL HEIRS LILY BORAH AND 4 ORS. Versus ALLAHABAD BANK AND ANR.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
	WITH I.A.(Civil)/1093/2024 in FAO/25/2024	ON THE DEATH OF JADAV BORAH HIS LEGAL HEIRS LILY BORAH AND 4 ORS. Versus ALLAHABAD BANK AND ANR.	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA MS K SARMA	
11	MACApp./145/2024 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus KAMALAWATI SINGH AND 3 ORS.	MRS. S ROY	
	WITH I.A.(Civil)/1050/2024 in MACApp./145/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KAMALAWATI SINGH AND 3 ORS.	MRS. S ROY	
12	MACApp./148/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus PRAFULLA DAS AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/1069/2024 in MACApp./148/2024	THE NEW INDIA ASSURANCE CO. LTD. Versus PRAFULLA DAS AND 2 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
13	MACApp./149/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RAJSHRI UDAWAT AND 8 ORS.	MR T KALITA MR. A KAKATI	
	WITH I.A.(Civil)/1075/2024 in MACApp./149/2024	NATIONAL INSURANCE COMPANY LIMITED Versus RAJSHRI UDAWAT AND 8 ORS.	MR T KALITA MR. A KAKATI	
14	MACApp./151/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KANIKA BALA RAY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	
	WITH I.A.(Civil)/1079/2024 in MACApp./151/2024	NATIONAL INSURANCE COMPANY LIMITED Versus KANIKA BALA RAY AND 3 ORS.	MR. A J SAIKIA M CHETIA MR. S. PEGU	

15	MACApp./152/2024	BASANA RANI PAUL Versus PABITRA BARUAH AND 3 ORS.	MR. P BORAH MRS K M SAIKIA	
	WITH I.A.(Civil)/1091/2024 in MACApp./152/2024	BASANA RANI PAUL Versus PABITRA BARUAH AND 3 ORS.	MR. P BORAH MRS K M SAIKIA	
16	MACApp./153/2024	CHAKIYA BIBI AND 2 ORS Versus HUSSAIN ALI SK AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA	
BAIL HEARING (BA)				
17	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY)	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
18	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY)	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
19	Bail Appln./4075/2023 WITH CASE RECORD(SCANNED COPY)	DONGKHANSIAM PAITE AND ANR Versus THE UNION OF INDIA	MR. C K NATH MR. S MUNIR	SC, DRI
20	Bail Appln./180/2024 WITH SCANNED COPY OF CASE RECORD	SUMAN DAS ADHIKARI Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED MR S AFRIDI	PP, ASSAM
21	Bail Appln./467/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	JAKARIYA CHOWDHURY Versus THE STATE OF ASSAM AND ANR.	F K R AHMED M U BARBHUYAN MRS. H THAKURIA	PP, ASSAM
22	Bail Appln./509/2024 WITH SCANNED COPY OF CASE RECORD	FOKIRUL ISLAM @ ASLAM Versus THE UNION OF INDIA (DRI)	MR. C K NATH MR. S MUNIR	MR. S C KEYAL SC, DRI
23	Bail Appln./738/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	JABRUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODhani	PP, ASSAM
24	Bail Appln./772/2024	GOBINDA BRAHMA Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
25	Bail Appln./867/2024 FIXED	AJU GHOSH Versus THE STATE OF ASSAM	MD H R AHMED MR J I MONDAL MR J ISLAM	PP, ASSAM
26	Bail Appln./895/2024 WITH OFFICE NOTE, FIXED	NEPAL DAS Versus THE STATE OF ASSAM AND ANR.	MR V JAMMAR MR R CHETRY MR P TALUKDAR	MR. R DE MS. D PATHAK PP, ASSAM
27	Bail Appln./907/2024 FIXED	GENDU MOHAN NATH Versus THE STATE OF ASSAM	MR Z ALAM MR D C NATH MR. M MONDAL MR. S SUTRADHAR	PP, ASSAM
BAIL HEARING				
28	AB/4048/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS P DAS	PP, ASSAM
29	WITH AB/3940/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	PP, ASSAM

30	WITH AB/3958/2023	RANJAN KUMAR SARMAH Versus THE STATE OF ASSAM	MR. P BORA MR. P J SAIKIA, SR. ADV MR. K BORUAH MR. A CHETIA MR. M ALAM MR R HOQUE MS. P BORAH	MR. S K SINGH MR B PUSHILAL PP, ASSAM
31	AB/667/2024 WITH OFFICE NOTE, FIXED	ABIKUL SHEIKH @ AFIKUL SHEIKH Versus THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR H R A CHOUDHURY P. GHOSH	PP, ASSAM
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
32	RSA/137/2023	MD. ABDUL HOQUE AND 8 ORS. Versus MD.SIRAJUDDIN AND 5 ORS.	F K R AHMED J UDDIN MR F A AHMED	MR. S D PURKAYASTHA (r-1,2,4,5,6)
	WITH I.A.(Civil)/2371/2023 in RSA/137/2023	MD. ABDUL HOQUE AND 8 ORS. Versus MD. SIRAJUDDIN AND 5 ORS.	MR M J QUADIR MR M Z SHAH MR. P RAHMAN	
<u>ORDERS</u>				
33	RFA/29/2015 WITH LCR	M/S SUBANSIRI TRADE and AGIENCIES and ANR, Versus UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	MR.S C KEYAL ASSTT.S.G.I.
	WITH MC/1245/2015 in RFA/29/2015	M/S SUBANSIRI TRADE and AGIENCIES and ANR, Versus UNION OF INDIA and ANR,	MR.R HUSSAIN MS.G SUTRADHAR MS.S DAS	ASSTT.S.G.I.
34	RFA/21/2016 WITH LCR	SHRI PRABHAKAR TIWARI Versus TATA AIG GENERAL INSURANCE CO. LTD and 2 ORS	MR.H MAURYA MR.N ANAND MS.L SRIVASTAV MR.H ALI MR.A K SINGH	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR
35	RFA/15/2019	MD HEDAYAT ULLAH Versus ABDUL RAHMAN	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MS M DAS MR. A IKBAL MR. P SAIKIA	
36	I.A.(Civil)/2919/2019 FIXED in RSA/11020/2019	SRI UDDHAB BARMAN Versus SRI GOPAL BARMAN AND 5 ORS.	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	
	WITH RSA/11020/2019 (Filing Number)	SRI UDDHAB BARMAN Versus SRI GOPAL BARMAN AND 5 ORS		
37	RFA/13/2020 WITH LCR	SRI PAWAN KUMAR SETHI Versus SHRI PRANJAL MEDHI AND 2 ORS	MR J C GAUR MS. M GAUR	MR H MAURYA (r-1,3) MS A KALITA (r-1,3)
38	CRP(IO)/41/2020 FIXED	ABDUL MAZID AND 16 ORS. Versus MAHARUDDIN AND 3 ORS.	MR. C GOSWAMI MR. N CHAKRAVORTY	MS F AHMED (R-1) MR. T ISLAM (R-1) MS N BEGOM (R-1)
39	MC/8/2022 FIXED in MACApp./15949/2018	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS	MR. K K BHATRA MR J JOHN MS JONA TALUKDAR MS. R DEVI	MS F BEGUM (r-1) MR S PAUL (r-1)
	WITH MACApp./15949/2018 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD Versus MD ABUL HUSSAIN AND 2 ORS		
40	RFA/14/2022 WITH LCR	M/S B.N. MAZUMDER AND 2 ORS. Versus SANJUKTA SWEETS AND SAVOURS	MR. D MOZUMDER MR. P BORAH MS D DEVI	

41	MACApp./809/2022	MRS. SANIARA BEGUM AND ANR Versus M/S BHARTI AXA GENERAL INS. CO. LTD AND 2 ORS	MISS. M DAS MD. S ISLAM MR. M DEKA	MR. R GOSWAMI (r-1) MD A RAHMAN (R-2) MS. M SAIKIA (r-1) MS. P BORTHAKUR (r-1)
42	MC/14/2023 in MACApp./282/2021 (D/O) in MACApp./282/2021	NATIONAL INSURANCE CO. LTD Versus MUSSTT JUSNA KHANAM and 6 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. P D NAIR
43	RSA/63/2023	MINA KUMARI BORA Versus SANKU MONI GOSWAMI AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
44	RSA/64/2023	RANA SAIKIA Versus SANKU MONI GOSWAMI AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. A J SARMA (R-1) MR. S K GHOSH (R-1) MR G ALAM (R-1) MR. H ROHMAN (R-1)
45	I.A.(CrI.)/799/2023 AB 2355/2019(D/O), OFFICE NOTE, FIXED in AB/2355/2019	MANISH KUMAR AGARWAL Versus THE STATE OF ASSAM AND ANR	MR. S ISLAM MR A HAWARI	MR M BASUMATARI (R-2) PP, ASSAM
46	I.A.(Civil)/3049/2023 WITH LCR, FIXED in RSA/14/2021	ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND ORS. Versus NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR	MR. S SAHU	MS. R CHOUDHURY
	WITH RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	MR. S SAHU (R1-7)
	WITH I.A.(Civil)/238/2021 in RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 6 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MS S S ZIA	
	WITH I.A.(Civil)/867/2024 in RSA/14/2021	NURUN BEGUM @ MUSTT. NURUN NESSA AND ANR Versus ON THE DEATH OF NAZIR ALI HIS LEGAL HEIRS MARJINA BEGUM AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA	MR. S SAHU
47	I.A.(Civil)/3573/2023 in FAO/13539/2023	CHIRAT RAM RABIDAS Versus BAN HAZARIKA AND 5 ORS.	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	
	WITH FAO/13539/2023 (Filing Number)	CHIRAT RAM RABIDAS Versus BAN HAZARIKA AND 5 ORS. H	MR. S CHAUHAN	
48	FAO/20/2024 FIXED	SREE CHAITANYA GAUDIYA MATH Versus THE ASSAM POWER DISTRIBUTION COMOANY LTD AND 3 ORS	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	SC, APDCL
	WITH I.A.(Civil)/722/2024 in FAO/20/2024	SREE CHAITANYA GAUDIYA MATH Versus THE ASSAM POWER DISTRIBUTION COMOANY LTD AND 3 ORS	MR. O P BHATI MR. U C DAS MR T C DAS MR. P SARMA S. K. GUPTA MR. R BHAGAWATI	SC, APDCL
49	I.A.(Civil)/403/2024 FIXED in FAO/28/2023	SRI DAYAL CHANDRA DAS Versus BODOLAND TERRITORIAL COUNCIL	MR. N DHAR MR. B K SEN	SC, BTC

WITH
[FAO/28/2023](#)

SRI DAYAL CHANDRA DAS
Versus
BODOLAND TERRITORIAL COUNCIL

MR. N DHAR
MR. B K SEN
MS. S DASGUPTA
MR F HAQUE
MR A HUSSAIN

SC, BTC

50 [I.A.\(Civil\)/1070/2024](#)
in MACApp./8868/2023

NEW INDIA ASSURANCE COMPANY LTD.
Versus
DIPEN GOGOI AND 3 ORS.

MR. R GOSWAMI
MS. M SAIKIA
MS. P BORTHAKUR

WITH
[MACApp./8868/2023](#)
(Filing Number)

NEW INDIA ASSURANCE COMPQANY LTD.
Versus
DIPEN GOGOI AND 3 ORS A

MR. R GOSWAMI

WITH
[I.A.\(Civil\)/3926/2024](#)
(Filing Number)

NEW INDIA ASSURANCE COMPQANY LTD.
Versus
DIPEN GOGOI AND 3 ORS A

MR. R GOSWAMI

51 [I.A.\(Civil\)/1071/2024](#)
in MACApp./3736/2024

GITA PATAR @ PATOR
Versus
NEW INDIA ASSURANCE COMPANY LTD
AND 2 ORS.

MR. A R AGARWALA
MR ADITYA AGARWALA
MD. K ALI
MS. R LAILA

WITH
[MACApp./3736/2024](#)
(Filing Number)

GITA PATAR @ PATOR
Versus
NEW INDIA ASSURANCE COMPANY LTD
AND 2 ORS E

MR. A R AGARWALA

52 [I.A.\(Civil\)/1076/2024](#)
in MACApp./3729/2024

MANOWARA @ MANOWARA KHATUN
AND 7 ORS.
Versus
NEW INDIA ASSURANCE COMPANY LTD
AND 3 ORS.

MR. A R AGARWALA
MR ADITYA AGARWALA
MD. K ALI
MS. R LAILA

WITH
[MACApp./3729/2024](#)
(Filing Number)

MANOWARA @ MANOWARA KHATUN
AND 7 ORS
Versus
NEW INDIA ASSURANCE COMPANY LTD
AND 3 ORS F

MR. A R AGARWALA

HEARING

53 [RSA/152/2019](#)
WITH LCR, B/O

MD. BIRBAL HUSSAIN
Versus
MUSSTT. ASNARA BEGUM AND 10 ORS.

MR. M U MAHMUD
MS K GOGOI
MR S ISLAM
MS. R AHMED

MR.A K SHARMA (R-2,4,6)
MR S BHUYAN (R-2,4,6)
MR. A MOBARAQUE (R-
2,4,6)
MR. R SARKAR

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024

16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL SINGLE BENCH

THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./200/2023	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	MR. M.P. BORAH (R2) PP, ASSAM
	WITH I.A.(Crl.)/474/2023 in Crl.A./200/2023	SUMEN DOIMARY AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE	PP, ASSAM
MOTION (BA)				
2	Bail Appln./845/2024	SADEK ALI Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
MOTION				
3	AB/935/2024	ABDUL HOQUE Versus THE STATE OF ASSAM	MR. K M HASSAN MR R SARKAR	PP, ASSAM
BAIL HEARING (BA)				
4	Bail Appln./383/2024 WITH CASE RECORD(SCANNED COPY)	ANITA PAL Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
5	Bail Appln./462/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	DINBANDHU KUMAR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
6	Bail Appln./584/2024 WITH CASE RECORD(SCANNED COPY),FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. M HUSSAIN	PP, ASSAM
7	Bail Appln./629/2024	PUTUL ALI AND ANR Versus THE STATE OF ASSAM	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
8	Bail Appln./720/2024	RANDHIR RAY Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
9	Bail Appln./754/2024	ANIL PEGU Versus THE STATE OF ASSAM	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	PP, ASSAM

BAIL HEARING

10	AB/3058/2023	THANGROHLUN HMAR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. P SEN	PP, ASSAM
11	AB/3431/2023	ABU HANIFA Versus THE STATE OF ASSAM	MR A SHARMA MR I AHMED	PP, ASSAM
12	AB/3478/2023 FIXED	BHABESH DOLEY AND ANR Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
13	AB/3774/2023 FIXED	AJIT MANDAL Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
14	AB/242/2024	POLASH JYOTI BORUAH Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
15	AB/421/2024	FIROJ ALI Versus THE STATE OF ASSAM	MR. R MAZUMDAR MR H BEZBARUA MR. K M HASSAN K. KALITA	PP, ASSAM
16	AB/510/2024 FIXED	RUKSANA AHMED Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
17	AB/535/2024 FIXED	ABDUR REZZAK SHEIKH Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
18	AB/649/2024	PUTUL DAS Versus THE STATE OF ASSAM	MR A NATH MR. N J MEDHI	PP, ASSAM
19	AB/708/2024 FIXED	AMIRUT ZAMAN Versus THE STATE OF ASSAM	MR S ISLAM MR Z RAHMAN MR. R ISLAM	PP, ASSAM

ORDERS

20	I.A.(CrI.)/435/2022 PART-HEARD, WITH CASE RECORD(SCANNED COPY)	HARUN ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024

18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
1	Crl.Rev.P./424/2023	SEWALI BORAH Versus THE CENTRAL BUREAU OF INVESTIGATION	MR P KATAKI MRS R BEGUM MS. M DEVI	SC, CBI
WITHDRAWAL				
2	Crl.Pet./1257/2023 B/O	KHUSHDEEP BANSAL Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA N GAUTAM	MR. A M BORA (r-2) MR. M MORE (r-2) MR. D K BAIDYA (r-2) PP, ASSAM
3	Bail Appln./247/2024 B/O	CHOUKAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
MOTION (BA)				
4	Bail Appln./1011/2024 FIXED	JINA DEVI CHAKMA Versus THE STATE OF ASSAM	MR. S R RABHA P HAZARIKA T CHAKMA	PP, ASSAM
5	Bail Appln./1014/2024	EUSUF ALI @ YUSUF ALI Versus UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN	SC, NCB
6	Bail Appln./1016/2024	SULTAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	
7	Bail Appln./1017/2024	SWMKHAR DAIMARY Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
8	Bail Appln./1018/2024	MD. SAMIR AND ANR. Versus THE STATE OF ASSAM	MR M HASSAN MR M BARMAN	PP, ASSAM
9	Bail Appln./1019/2024	EUSUF ALI @ YUSUF ALI Versus UNION OF INDIA	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NCB
10	Bail Appln./1020/2024	PRANJAL DAS Versus THE STATE OF ASSAM	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
11	Bail Appln./1024/2024	NUREJA KHATUN @ NURJA KHATUN Versus THE STATE OF ASSAM	MR. S MUNIR MR. D ZAKARIA	PP, ASSAM

12	Bail Appln./1025/2024	MOTIAR RAHMAN Versus THE UNION OF INDIA	MR. A SAIKIA MR. N K DAS MR. A S ALI	SC, NCB
13	Bail Appln./1026/2024	AMSER ALI Versus THE STATE OF ASSAM	MR. S AHMED MR M RAHMAN MS N AKTAR	PP, ASSAM
14	Bail Appln./1027/2024	RUPA DEVI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
MOTION				
15	W.P.(CrI.)/6/2024 FIXED	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
	WITH I.A.(CrI.)/211/2024 in W.P.(CrI.)/6/2024	DR. SWETABH SUMAN , IRS(RETD) Versus CENTRAL BUREAU OF INVESTIGATION	MR N Z LOTH A	SC, CBI
16	CrI.Rev.P./140/2024 B/O	DILIP CHANDRA BARUAH Versus DUL KUMAR DUTTA AND ANR	MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	PP, ASSAM
17	CrI.Rev.P./141/2024	UDAYADITYA KASHYAP Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
18	CrI.Rev.P./144/2024	MRINAL KANTI SEN Versus BIPASA RAY	MR. S ISLAM MR A HAWARI	
19	CrI.Pet./396/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 18 ORS	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM
20	CrI.Pet./398/2024	ABDUL KADER Versus SABANA BINTE HUSSAIN	MR. M H ANSARI MR. S ALIM	
21	AB/923/2024	HEMANTA KR. GOGOI AND 2 ORS. Versus THE STATE OF ASSAM	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM
22	AB/925/2024	SHORIFUL ISLAM Versus THE STATE OF ASSAM	MR Z KAMAR MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
23	AB/930/2024	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM
24	AB/931/2024	SADDAM HUSSAIN Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
ADMISSION				
25	CrI.Pet./5/2021 B/O	SMT. SANDHIYA RANI DAS Versus THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR A TEWARI (R-2) MS NILAKSHI SARMA (R-2) PP, ASSAM
26	CrI.Rev.P./441/2023 WITH LCR 4 FILES, FIXED	ABDUR ROHMAN SHEIKH Versus THE STATE OF ASSAM AND ANR.	MS. R CHOUDHURY MR. R. AHMED	PP, ASSAM
27	CrI.Pet./1018/2023 FIXED	TIPBORLANG MAWSOR Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. SURAJIT DAS (R-4) MR. M SHARMA (R-3) MR A W AMAN (R4) MR SARFRAZ NAWAZ (R-4) MR S A BARBHUYAN (R-4) MS. S YASMIN (R-3) DY.S.G.I. PP, ASSAM
28	CrI.Pet./194/2024 FIXED	DR. ARUN CHANDRA DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. S DIHINGIA MS M CHANGMAI MR S SARMAH MR B SAIKIA	MR. J A HASSAN (R-2) PP, ASSAM

29	Crl.Pet./228/2024 FIXED	KAILASH DAS Versus THE STATE OF ASSAM AND ANR	P ADHIKARI MR A K AZAD H R KHAN	PP, ASSAM
30	Crl.Pet./342/2024 FIXED	MIZANUR RAHMAN @ MIJU Versus THE STATE OF ASSAM	MR. Y S MANNAN MR S M ABDULLAH P MR S H SIKDAR MR. S HAQUE	PP, ASSAM

BAIL HEARING (BA)

31	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY), FIXED	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
32	Bail Appln./4469/2023 FIXED	SUMAN DAS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. P DUTTA MS G SWAMI	PP, ASSAM
33	Bail Appln./4603/2023 FIXED	MD SADDAM Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
34	Bail Appln./287/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MAFIZUL HAQUE Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. C K NATH MR. P K DAS	PP, ASSAM
35	Bail Appln./295/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MOKSEDLU HOQUE Versus THE STATE OF ASSAM	MR. M I HUSSAIN N. UDDIN SK ABDULLAH	PP, ASSAM
36	Bail Appln./545/2024	MONIRUL ISLAM Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
37	Bail Appln./617/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRITY KUMARI Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
38	Bail Appln./677/2024 FIXED	MANGILAL BISHNOI AND ANR. Versus THE STATE OF ASSAM	MR G K DEKA MR C GOGOI MR. A M BARUAH	PP, ASSAM
39	Bail Appln./729/2024 BA 4605/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED	PUJA DUTTA Versus UNION OF INDIA	MR. A AHMED U U KHAN MR A AHMED	SC, NCB
40	Bail Appln./763/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SEWA SINGH Versus THE STATE OF ASSAM	MR. P BORDOLOI MS M NIROLA	PP, ASSAM
41	Bail Appln./774/2024 FIXED	MOHIBUL SIKDAR Versus THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM
42	Bail Appln./798/2024 FIXED	ABUL KHAYER Versus THE STATE OF ASSAM	MR M H AHMED M R CHOUDHURY I AMIN MS. N SULTANA	PP, ASSAM
43	Bail Appln./968/2024 FIXED	MD. ABDUL KALAM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM

BAIL HEARING

44	AB/2092/2023 FIXED	MOZID ALI @ MOJIT ALI AND 2 ORS Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
45	AB/4186/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SAHARUL HUSSAIN LASKAR @ SAHARUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
46	AB/379/2024 FIXED	AZAD ALI AND ANR. Versus THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
47	AB/394/2024 FIXED	RANJIT KUMAR GUPTA @ RANJIT GUPTA Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM

48	AB/570/2024	AMARJYOTI DEKA Versus THE STATE OF ASSAM	MR A KHANIKAR R L CHUTIA	PP, ASSAM
49	AB/675/2024 FIXED	SAILEN BHUYAN AND 2 ORS. Versus THE STATE OF ASSAM	MR D K ROY	MR. DITUL DAS PP, ASSAM
50	AB/786/2024 FIXED	MERAJ HUSSAIN Versus THE STATE OF ASSAM	MR. A MANNAF MR A K AHMED MD A S ALI	PP, ASSAM
51	AB/792/2024 FIXED	KAMAL DEKA Versus THE STATE OF ASSAM	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM

ORDERS

52	Crl.Pet./376/2021 WITH LCR 1 FILE(SCANNED COPY), FIXED	SIBANI CHANDA Versus DIPTADEEP CHAKRABORTY	MR. P K DEKA MRS. S ROY MS P SHILL	
53	Crl.Rev.P./492/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	BABU DAS Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE	PP, ASSAM
54	Crl.Pet./1345/2023 FIXED	ANUJ KUMAR GOGOI AND ANR Versus THE STATE OF ASSAM AND ANR	MR. R DE MR P NEOG	PP, ASSAM
55	I.A.(Crl.)/285/2024 BA 3209/2023(D/O), FIXED in Bail Appln./3209/2023	AVINASH BHARTIA AND ANR. Versus THE UNION OF INDIA,	MR. M PHUKAN MS. RUKMINI BARUA MS. PADMINI BARUA	SC, C B I
56	I.A.(Crl.)/304/2024 B/O in CRL.A(J)/2362/2024 WITH CRL.A(J)/2362/2024 (Filing Number)	JAGU DHONOWAR Versus THE STATE OF ASSAM AND ANR.	MS B R A SULTANA	PP, ASSAM
57	Crl.Pet./317/2024 FIXED	RASUL HOQUE Versus ABDUL KHALEK AHMED AND ANR	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:30 PM****[For Monday,8th April 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND****COURT NO: 21****[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Pet./1162/2023	THE STATE OF ASSAM AND ANR. Versus MODI DISTILERRY AND 2 ORS.	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi	MR. SAILENDRA DEKA MR. P DUTTA MR JITENDRA DAS
	WITH I.A.(Crl.)/1163/2023 in Crl.Pet./1162/2023	MODI DISTILERRY AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. SAILENDRA DEKA MR. P DUTTA MR JITENDRA DAS	MR. P N GOSWAMI MR. D GOGOI MR. R R Gogoi
<u>MOTION (BA)</u>				
2	Bail Appln./1030/2024	SAHIDUR RAHMAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
<u>MOTION</u>				
3	AB/938/2024	SUKURI KHATUN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
4	AB/941/2024	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR G CHAMUAH MR. D GOGOI SADDAM HUSSAIN	PP, ASSAM
5	AB/945/2024	SHORIF ALI @ SHORFUDDIN ALI Versus THE STATE OF ASSAM	G UDDIN MR A K AZAD	PP, ASSAM
6	AB/947/2024	SRI LALIT DAS Versus THE STATE OF ASSAM	MR. P K GOGOI MR. B. DAS	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./2723/2023	SAFIJUL MARAL Versus THE STATE OF ASSAM	MR. Y SIKDAR MS. K TALUKDAR	PP, ASSAM
8	Bail Appln./68/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AINUL HOQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
9	Bail Appln./434/2024 WITH CASE RECORD(SCANNED COPY)	ANIL YADAV Versus UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
10	Bail Appln./471/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR H ROHMAN	PP, ASSAM

11	Bail Appln /917/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JOYCHARAN BISWAS Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
BAIL HEARING				
12	AB/3402/2023	BACHARAM BARUAH Versus THE STATE OF ASSAM	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM SPECIAL PP, VIGILANCE
13	AB/3418/2023	KHANDAKAR MOIDUL ISLAM @ MOIDUL ISLAM KHANDAKAR AND ANR Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM	PP, ASSAM
14	AB/3993/2023	TOUHID ZAMAN LASKAR @ TAUHID LASKAR Versus THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N H BARBHUIYA MS. N.A. LASKAR	MR. A M S MAZUMDER PP, ASSAM
15	AB/4158/2023 FIXED	JULFIKAR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
16	AB/4159/2023 FIXED	GIYAS UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM	PP, ASSAM
17	AB/106/2024	OMAR FARUK Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
18	AB/260/2024	PANESWAR BRAHMA Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
19	AB/424/2024	TARUN MAHANTA Versus THE STATE OF ASSAM	MR A R BHUYAN MR. J BARMAN MR D J BORO MR S ABDULLAH	MR. I BORTHAKUR, SPL. SC, WILDLIFE
20	AB/678/2024 FIXED	IKRAM HUSSAIN Versus STATE OF ASSAM	MR Z RAHMAN MR S DEKA MS R KOUR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUHDURY	14-03-2024	To	10-04-2024
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19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



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THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

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[For Monday, 8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./848/2024 FIXED	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
WITH				
2	Bail Appln./787/2024	MD. SOFIQUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
3	Bail Appln./1023/2024	VIKASH KUMAR SHAW Versus THE STATE OF ASSAM	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA P. NATH Q. KIBA K. SUMI	PP, ASSAM
4	Bail Appln./1029/2024	AZIZUR RAHMAN Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
MOTION				
5	Crl.Rev.P./68/2024	MD. ABU HANIFA AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	Crl.Rev.P./136/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
WITH				
	I.A.(Crl.)/329/2024 in Crl.Rev.P./136/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
7	Crl.Rev.P./139/2024	MD ABDUL KAIUM AL AMIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
WITH				
	I.A.(Crl.)/331/2024 in Crl.Rev.P./139/2024	MD ABDUL KAIUM AL AMIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR F HAQUE MR A ISLAM	PP, ASSAM
8	Crl.Rev.P./143/2024	MUJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH MR. B D KAKATI	PP, ASSAM

9	Crl.Pet./334/2024 FIXED	SUKANYA DAS Versus THE STATE OF ASSAM	MR. A M BORA MR B KAUSHIK MS S DAS MR. R CHOUDHURY MS. H DAS	PP, ASSAM
10	Crl.Pet./397/2024	RUDHIR KR NATH Versus THE STATE OF ASSAM AND ANR	MR Z ALAM MR D C NATH MR. M MONDAL	PP, ASSAM
11	Crl.Pet./399/2024	SMTI. ARATI DEKA Versus THE STATE OF ASSAM AND ANR	MR. S BARMAN MR. J HATIMURIA	PP, ASSAM
12	Crl.Pet./400/2024	RAJ LAHKAR @ RAJA Versus THE STATE OF ASSAM	MS. K MALAKAR MS A MAJUMDER	PP, ASSAM
13	Crl.Pet./401/2024	KAMRAN AHMED AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
14	Crl.Pet./402/2024	M/S SHRIRAM TRANSPORT FINANCE COMPANY LIMITED AND ANR Versus THE STATE OF ASSAM AND ANR	MR H BARUAH MR P BORAH	PP, ASSAM
15	AB/499/2024	MAJNUR ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING	PP, ASSAM
16	AB/800/2024 FIXED	NAZMUL ALI Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
17	AB/917/2024	ANOWAR HUSSAIN AND 3 ORS. Versus STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA	PP, ASSAM
18	AB/922/2024	DEEPRAJ CHETIA AND 2 ORS. Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM	PP, ASSAM
19	AB/924/2024	LOKMAN HUSSAIN @ LUKMAN ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
20	AB/927/2024	SARIFAN BIBI AND 2 ORS. Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
21	AB/928/2024	NUR MOHAMMAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS. S SULTANA MR. M A AHMED	PP, ASSAM
22	AB/929/2024 B/O	MOTIUR RAHMAN MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM	MS. S B CHOUDHURY MR. S K DAS	PP, ASSAM
23	AB/932/2024	RAJENDRA KUMAR PINCHA Versus THE STATE OF ASSAM	MR. B CHAKRABORTY MR K L GUPTA MRS P HAZARIKA	PP, ASSAM
24	AB/934/2024	RIJUL ALI Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
25	AB/936/2024	MD. PAJIRUL @ FAJIRUL ABBASHI Versus THE STATE OF ASSAM	MRS. R RONGMEI MR N AHMED MS. S DEVI MRS. M BARMAN MR P UPADHYAYA	PP, ASSAM
ADMISSION				
26	Tr.P.(Crl.)/15/2022 B/O	KUMKUM DEVI Versus MD. ASHRAFUL HAQUE	MR A SHARMA	MD M S ALI

27	Crl.Pet./111/2023 FIXED	RAKHI SINGH Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. B M CHOUDHURY (r-1,2) MS T BARUAH (r-1,2) MS. A BARMAN (r-1,2) MS S DAS MR B YADAV
WITH				
28	Crl.Pet./112/2023	BLACK SHORT INDIA LTD AND 2 ORS. Versus PAWAN PUTRA ENTERPRISE AND ANR.	MR P SONOWAL MR A DEKA	MR. K BHATTACHARJEE (R-1,2) MS T BARUAH (R-1,2) MS. A BARMAN (R-1,2) MS S DAS (R-1)
29	Crl.Pet./1301/2023 WITH LCR (TWO FILES)	AKRAM ALI AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	MR. P K ROYCHOUDHURY (R-3) MD. A KHAN (R-3) PP, ASSAM
BAIL HEARING (BA)				
30	Bail Appln./574/2024 FIXED	ENAMUL ALI ALIAS EMAUL ALI Versus THE STATE OF ASSAM	MR. A M KHAN MR. R THADANI MR. A HUSSAIN	PP, ASSAM
31	Bail Appln./686/2024 FIXED	UGYEN CHODA Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI P. NAIDING MR. S SARKAR	
32	Bail Appln./908/2024 FIXED	BIPLAB TALUKDAR Versus THE STATE OF ASSAM	DR P C MAZUMDAR MR T MAZUMDAR	PP, ASSAM
33	Bail Appln./911/2024 FIXED	MD. SAIFUDDIN SUJA Versus THE STATE OF ASSAM	MR M H AHMED I AMIN MS. N SULTANA	PP, ASSAM
34	Bail Appln./941/2024 FIXED	RAJIB SARKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
35	AB/2505/2023 FIXED	TAPAN KR BHOWMICK AND 2 ORS Versus THE STATE OF ASSAM	MR. T J MAHANTA MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
36	AB/4059/2023 FIXED	LILAMBAR SONOWAL AND ANR Versus THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT MR H BORAH	PP, ASSAM
37	AB/97/2024 FIXED	AKTUL ALI Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
38	AB/348/2024	RAHUL ALAM LASKAR @ MD. RAHUL AHMED LASKAR Versus THE STATE OF ASSAM	MRS. K DEVI MR. N H LASKAR	PP, ASSAM
39	AB/458/2024	KALAM SK. AND ANR. Versus THE STATE OF ASSAM	MR B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI MR. M SHARMAH	PP, ASSAM
40	AB/478/2024 FIXED	MOFIDUL ISLAM @ MOFIDUL HOQUE AND 9 ORS. Versus THE STATE OF ASSAM	MR. A ALI MR S ISLAM MR. Y ALI	PP, ASSAM
41	AB/481/2024	BHIMESWAR GONJU Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
42	AB/506/2024 FIXED	DHAIRJYA RAM DEKA AND ANR Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM

43	AB/613/2024 FIXED	AMAL DAS Versus THE STATE OF ASSAM	MS. N S THAKURIA MR. G K THAKURIA	PP, ASSAM
44	AB/624/2024 FIXED	JOYDEP SARKAR Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
45	AB/765/2024 FIXED	AJOY KANOI @ SUJIT KANOI Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
46	AB/798/2024 FIXED	MAYURAKSHA BHARADWAJ Versus THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS N KASHYAP	PP, ASSAM
47	AB/808/2024 FIXED	ANOWAR HOSSAIN @ ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. P K ROYCHOUDHURY MR. A K AZAD MR R KARIM MR A I TALUKDAR	PP, ASSAM

ORDERS

48	I.A.(CrI.)/841/2023 WITH LCR 8 FILES, FIXED in CrI.A./292/2023	CHANDAN BORAH Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR SARFRAZ NAWAZ FARIDUL AMIN	MR. S ALI PP, ASSAM
	WITH CrI.A./292/2023	UTPAL DEKA Versus THE STATE OF ASSAM AND ANR.	MR. S Ali MR K DAS	MR. SURAJIT DAS (r-2) MR A W AMAN (r-2) MS SURAYA RAHMAN (r-2) MR SARFRAZ NAWAZ (r-2) FARIDUL AMIN (r-2) PP, ASSAM
49	I.A.(CrI.)/1203/2023 WITH OFFICE NOTE, LCR 4 FILES, B/O in CrI.A./109/2020	ABDUL MATIN, Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
	WITH CrI.A./109/2020	ABDUL MATIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED	MS. PUJA AGARWAL (R-2) PP, ASSAM
50	I.A.(CrI.)/189/2024 WITH LCR 1 FILE, FIXED in CrI.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM	MR. N AHMED (Rk-2) PP, ASSAM
	WITH CrI.Rev.P./186/2023	BIREN SUTRADHAR Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR N ISLAM MR. M U E BHUYAN	MR. N AHMED (R-2) MR. M M ZAMAN (R-2) D HUSSAIN (R-2) PP, ASSAM
	WITH I.A.(CrI.)/147/2024 in CrI.Rev.P./186/2023	SMTI. ANJANA SUTRADHAR Versus BIREN SUTRADHAR AND ANR	MR N AHMED	PP, ASSAM
51	I.A.(CrI.)/332/2024 in CrI.Rev.P./2879/2024	MD. AINUDIIN ALI @ AYAN ALI Versus THE STATE OF ASSAM	MR. J AHMED MS M DAS	PP, ASSAM
	WITH CrI.Rev.P./2879/2024 (Filing Number)	MD. AINUDIIN ALI @ AYAN ALI Versus THE STATE OF ASSAM (B)	MR. J AHMED	
52	I.A.(CrI.)/335/2024 in CrI.Rev.P./2453/2024	MANTU GHOSH Versus ANUPAMA GHOSH AND ANR	MRS. S ROY	PP, ASSAM
	WITH CrI.Rev.P./2453/2024 (Filing Number)	MANTU GHOSH Versus ANUPAMA GHOSH AND ANR (B)	MRS. S ROY	

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
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6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
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20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 Bail Appln./634/2024	ABDUL JALIL Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN	PP, ASSAM
2 Bail Appln./817/2024	SUMIT DHAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. S BISWAS MS D DEVI	PP, ASSAM
<u>WITHDRAWAL</u>			
3 Bail Appln./392/2024 WITH CASE RECORD(SCANNED COPY),B/O	GUNA DAIMARI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
<u>MOTION (BA)</u>			
4 Bail Appln./580/2024	SAMIR KHAN Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
5 Bail Appln./1013/2024	ASIF IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
6 Bail Appln./1021/2024	MEHBOOB AHMED @ SUNIL Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
7 Bail Appln./1022/2024	DEBOJIT SAIKIA Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN MS R.R.MECH	PP, ASSAM
8 Bail Appln./1028/2024	MD. NAUSED ALI @ NASHWED ALI Versus THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
9 Bail Appln./1031/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10 Bail Appln./1034/2024	JELIMON BEGUM Versus THE STATE OF ASSAM	MR A H AHMED	PP, ASSAM

11	Bail Appln./1037/2024	MOKSIDUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
MOTION				
12	Crl.Rev.P./135/2024	AFZALUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR N RAHMAN	PP, ASSAM
13	Crl.Rev.P./137/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
WITH				
	I.A.(Crl.)/330/2024 in Crl.Rev.P./137/2024	NILU GOGOI @ NILU GOGOI CHETIA Versus THE STATE OF ASSAM AND ANR	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
14	Crl.Rev.P./138/2024	EKRMUL @ EKRAMUL HAQUE Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
15	Crl.Rev.P./142/2024	KHAYRUZZAMAN SK @ FIRDUS ALI Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR J ABEDIN MR. K I MAZUMDER	MR. A AHMED (r-2) U U KHAN (r-2) MR A AHMED (r-2) PP, ASSAM
16	Crl.Pet./403/2024	GAGAN KALITA Versus THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI L HANGZO G BORO R BARMAN	PP, ASSAM
17	Crl.Pet./404/2024	JINTU MONI TALUKDAR AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. P P BORTHAKUR PRIYANKU PRATIM PARASOR MR. T KALITA MS IVY HUSSAIN	PP, ASSAM
18	Crl.Pet./405/2024	AMLAN BHARALI Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM
19	Crl.Pet./406/2024	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM
20	Crl.Pet./407/2024	M/S R B ENGINEERING AND CO (INDIA) Versus THE STATE OF ASSAM AND ANR	MR. M SHARMA MR A K RAI MR B YADAV	PP, ASSAM
21	Crl.Pet./408/2024	MD. ABDUL MALEK Versus THE STATE OF ASSAM AND 3 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED MR. M ALOM	GA, ASSAM PP, ASSAM
22	AB/920/2024	BINANDA NEOG @ JILI Versus THE STATE OF ASSAM AND ANR	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
23	AB/921/2024 B/O	MAINUL HAQUE ALI @ MAINUL HAQ ALI Versus THE STATE OF ASSAM	MR B ISLAM MR J ISLAM	PP, ASSAM
24	AB/926/2024	PRODIPTA RONGPIPI AND 2 ORS. Versus THE STATE OF ASSAM	MS. A RANA MR. B DEORI MS P BORUAH MR. B BORGHAIN MR S PAUL	PP, ASSAM
25	AB/937/2024	JINTU KALITA AND 2 ORS. Versus THE STATE OF ASSAM	MR B HAQUE MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM
26	AB/943/2024	NIRANJAN BARMAN Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM

ADMISSION

27	Crl.Pet./142/2022 B/O	CHAND MIYA AHMED Versus THE STATE OF ASSAM AND ANR	MR. I CHOUDHURY R L CHUTIA MS K BORAH	PP, ASSAM
BAIL HEARING (BA)				
28	Bail Appln./3391/2023 WITH CASE RECORD(SCANNED COPY),FIXED	MD. FIROZ KHAN AND ANR. Versus STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
29	Bail Appln./4177/2023 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	SHIVNATH CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
30	Bail Appln./4526/2023 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	DILDAR HUSSAIN Versus THE UNION OF INDIA	MR. A M KHAN MS N KHATUN	SC, NCB
31	Bail Appln./281/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABBAR HUSSAIN @ BUBU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
32	Bail Appln./282/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NURJAMAL Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	Bail Appln./386/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE	RAMILA BIBI AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. D ZAKARIA	PP, ASSAM
34	Bail Appln./485/2024 FIXED	KHALID AHMED BARBHUIYA AND ANR. Versus THE UNION OF INDIA	MR. A K HUSSAIN MR. B HUSSAIN	MR. S C KEYAL SC, DRI
35	Bail Appln./594/2024 WITH CASE RECORD(SCANNED COPY),OFFICE NOTE, FIXED	ABDUR RAHMAN @ RINKU Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
36	Bail Appln./840/2024 FIXED	MD. SHOYJUDDIN AHMED @ SALLU Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR M HOQUE	PP, ASSAM
BAIL HEARING				
37	AB/2112/2023 FIXED	MD ASHID ALI Versus THE STATE OF ASSAM	MR B CHANDA	PP, ASSAM
38	AB/351/2024 FIXED	MILAN HAZARIKA Versus THE STATE OF ASSAM	MR. K K HANDIQUE MS M BORA MR. P DOWARA	PP, ASSAM
39	AB/520/2024 WITH CASE RECORD(SCANNED COPY)	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
40	AB/542/2024 FIXED	ABDUR RAHIM AND 2 ORS. Versus THE STATE OF ASSAM	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL	MR M SHELM MR H A AHMED PP, ASSAM
41	AB/593/2024 FIXED	ASHIK FARAJI Versus THE STATE OF ASSAM	MD. S ALOM MR. M S ALAM MR S J SHAMIM	PP, ASSAM
42	AB/690/2024 FIXED	RANJU MONI KALITA Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
43	AB/751/2024 FIXED	JALIL ALI AND ANR. Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
ORDERS				
44	Crl.A./392/2023 Q Y 8 M 7 D :PART-HEARD, LCR 3 FILES, FIXED WITH I.A.(Crl.)/1021/2023 in Crl.A./392/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN	PP, ASSAM
45	I.A.(Crl.)/861/2023 FIXED in Crl.A./9329/2023	MD. MANIRUT JAMAN @ MONI Versus THE STATE OF ASSAM BHARAT DEKA Versus ABDUL JALIL HAZARIKA	MR D K BHATTACHARYYA A GAUTAM DILME R.M. MOMIN MR. H NATH MR S BORTHAKUR A TALUKDAR MR SAURADEEP DEY	MD. H BHUYAN A TALUKDAR MR A MOHAMMAD

WITH
[Crl.A./9329/2023](#)
(Filing Number)

BHARAT DEKA
Versus
ABDUL JALIL HAZARIKA B

MR S BORTHAKUR

WITH
[Crl.L.P./40/2023](#)

BHARAT DEKA
Versus
ABDUL JALIL HAZARIKA

MR. H NATH
MR S BORTHAKUR
MR SAURADEEP DEY

46 [I.A.\(Crl.\)/1178/2023](#)
WITH OFFICE NOTE, LCR 4 FILES,
FIXED
in Crl.A./446/2023

DOLEN DAS
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MAHMUD
MR S H MAHMUD
MR S ISLAM
MR. S. SUR
MR S AFRIDI

MS. T BEGUM (R-2)
PP, ASSAM

WITH
[Crl.A./446/2023](#)

DOLEN DAS
Versus
THE STATE OF ASSAM AND ANR.

MR. M U MAHMUD
MR S H MAHMUD
MR S ISLAM
MR. S. SUR
MR S AFRIDI

MS. T BEGUM (R-2)
PP, ASSAM

HEARING

47 [Crl.Pet./368/2023](#)
FIXED

AZIBAR RAHMAN
Versus
THE STATE OF ASSAM AND ANR

MR. A AHMED
MD A RAHMAN
U U KHAN

MS M DAS (r-2)
PP, ASSAM
MR. S MOLLAH (r-2)

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

-

1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>			
1 WP(C)/3670/2014	GS. 154201F SRI DILIP KANTI BHATTACHARJEE Versus THE UNION OF INDIA and 3 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	C.G.C. MR.S K MEDHI ASSTT.S.G.I.
2 WP(C)/3674/2014	SMTI BASANTI CHOUDHURY Versus THE UNION OF INDIA and 5 ORS	MR.R ISLAM MR.R DE MS.N MITRA MS.D DEVI	C.G.C. MR.S S ROY MS.H TERANGPI ASSTT.S.G.I.
3 WP(C)/1332/2024	GIRIJANANDA CHOWDHURY UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY MS. M DAS	MR. K GOGOI DY.S.G.I. SC, HEALTH
4 WP(C)/1618/2024	ASSAM DON BOSCO UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. S CHAKRABORTY	MR. K GOGOI DY.S.G.I. SC, HEALTH
5 WP(C)/1661/2024	THE ASSAM ROYAL GLOBAL UNIVERSITY Versus THE STATE OF ASSAM AND 3 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, SSUHS SC, HEALTH
6 WP(C)/1674/2024	RIKI KALITA AND 29 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA	MR. K GOGOI DY.S.G.I. SC, HEALTH
7 WP(C)/1737/2024	JAKIR HUSSAIN AND 3 ORS. Versus THE UNION OF INDIA AND 8 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	DY.S.G.I. SC, HEALTH
8 WP(C)/1751/2024	SAIF UDDIN YAHIYA AND 22 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR D K BHATTACHARYYA MR. N DEKA MR. M GOGOI	DY.S.G.I. SC, HEALTH
9 WP(C)/1759/2024	AMINUL HOQUE AND 38 ORS Versus THE ASSAM PHARMACY COUNCIL AND 4 ORS	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	DY.S.G.I. SC, HEALTH
<u>TOP OF THE LIST</u>			
10 WP(C)/7551/2013 FIXED	RABINDRA NATH SARMA Versus ASSAM GRAMIN VIKASH BANK and 3 ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA SC, A G V B

11	WP(C)/325/2014 FIXED	GUNADHAR UZIR and 2 ORS. Versus THE UNION OF INDIA and 2 ORS	MR.S K MEDHI MR.M KHATANIAR MR.A DAS MR.S SAIKIA MR.P J SAIKIA MR.S R RABHA MRU SARMA MR.R BAISHYA MS.B GOGOI MR.P MEDHI MRS.K M TALUKDAR MR.C TALUKDAR	C.G.C. MR.J DEKA MR.C K S BARUAH MS.A DAS ASSTT.S.G.I.
12	WP(C)/2811/2014 FIXED	APURBA DEKA Versus THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MRG JALAN	MS N NATH (R5) GA, ASSAM MR. M DUTTA (R5)
13	WP(C)/4151/2017 FIXED	OHIDUZ ZAMAN Versus THE STATE OF ASSAM and 4 ORS.	MS.J RAJKUMARI MR. S K DAS MR.S BORA MR R KARIM	SC, FINANCE SC, HIGHER EDUCATION
MOTION				
14	Cont.Cas(C)/180/2024	GOPAL BHOWMIK AND 10 ORS Versus MAMATA HOJAI	MR. M KHAN MS J AKTAR	
15	Cont.Cas(C)/182/2024	DAMODAR DAS Versus SMT. POMI BARUAH AND ANR	MR. J SARMAH	
16	Cont.Cas(C)/187/2024	MANMALA BEGUM Versus BIKASH DAS	MR. M HUSSAIN S W HUSSAIN	
17	WP(C)/947/2024 FIXED	MD. IMRAN CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M A I HUSSAIN N ISLAM	SC, ELEM. EDU
18	WP(C)/1408/2024 FIXED	NOWSHAD ALI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR A K DAS MR A.SARKAR MS J AKTAR	GA, ASSAM SC, REVENUE
19	WP(C)/1557/2024 FIXED	AZMAL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	SC, ELEM. EDU GA, ASSAM
20	WP(C)/1672/2024 FIXED	DASIRAM DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. R P SARMAH MR B N KONWAR	SC, SEC. EDU.
21	WP(C)/1683/2024 FIXED	KALYAN BORUAH AND 10 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
22	WP(C)/1758/2024 FIXED	JURITI MEDHI BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR R DHAR MR J PAYENG MR B C MUCHAHARY MRS. A BASUMATARY	SC, HIGHER EDU SC, BTC
23	WP(C)/1821/2024 FIXED	PABAN KUMAR SAHARIA Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	SC, ELEM. EDU SC, FINANCE
24	WP(C)/1843/2024 FIXED	JAHANGIR SULTAN MAZUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM
25	WP(C)/1856/2024 FIXED	KESHAB KALITA AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. SC, BTC
26	WP(C)/1915/2024	RAKTIM BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	SC, SEC. EDU. SC, BTC
27	WP(C)/1921/2024	ARJUN SARMAH Versus THE STATE OF ASSAM AND 6 ORS	M K BORAH MS. P. KASHYAP	GA, ASSAM SC, SEC. EDU. SC, DIMA HASAO

28	WP(C)/1925/2024	RANJIT KUMAR BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
29	WP(C)/1931/2024	ITAGAON HARIJAN L.P. SCHOOL Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MS. S KAKATI	SC, ELEM. EDU SC, SEC. EDU. SC, EDU
30	WP(C)/1935/2024	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
31	WP(C)/1952/2024	MD. ZIAUR RAHMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. N ISLAM MS TH A DEVI M KHATUN	GA, ASSAM SC, SEC. EDU.
32	WP(C)/1955/2024 B/O	JAI SINGH CHAUHAN Versus THE STATE OF ASSAM AND 7 ORS	MR A R BHUYAN MR F HAQUE MR N Z CHOUDHURY	SC, ELEM. EDU SC, K A A C
33	WP(C)/1956/2024 B/O	KANDARPA SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU
34	WP(C)/1957/2024	NEPAL BISWAS AND 25 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A M KHAN MR T T MONI	SC, SSUHS SC, HEALTH
35	WP(C)/1978/2024	BHRIGU SAUD AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, HIGHER EDU SC, BTC
36	WP(C)/1979/2024	KAZI FATIMA BEGUM CHOUDHURY Versus THE STATE OF ASSAM AND 5 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, SEC. EDU.
37	WP(C)/1980/2024	UTPAL SARKAR AND 15 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAIN M BURAGOHAIN MS A DEVI MS. H BORAH MS. S NATH MR. C AGARWAL	SC, ELEM. EDU SC, N C T E DY.S.G.I.
38	WP(C)/1981/2024 B/O	KAPLABORI ANCHALIK HIGH SCHOOL AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR S ABDULLAH	SC, SEC. EDU. SC, SSA
39	WP(C)/1990/2024	INUMONI GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MS. R DEKA MR. S S GOSWAMI	SC, HIGHER EDU
40	WP(C)/1991/2024	MINATI DAS RAJBONGSHI AND 7 ORS Versus THE STATE OF ASSAM AND 36 ORS	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	SC, SEC. EDU. SC, BTC SC, FINANCE
41	WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
42	WP(C)/1997/2024	TANI BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MR. P SARMAH	GA, ASSAM SC, SEC. EDU.
43	WP(C)/1999/2024	BHUPEN HAZARIKA AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
<u>ADMISSION</u>				
44	WP(C)/8151/2018 FIXED	KANIKA BORKAKATI AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR. A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
45	WP(C)/1324/2020 FIXED	SUBHASH CHANDRA SAH AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
WITH				
46	WP(C)/1339/2020	MOHAN RAJBHAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE

47	WITH WP(C)/1529/2020	ANJALEE ACHARJEE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
48	WP(C)/5450/2021 FIXED	DR. JIBAN JYOTI KAKOTI AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS MS N MAHANTA N GAUTAM	SC, HIGHER EDU MR. T J MAHANTA (R6) MR. R MAZUMDAR (R4) MRS. R DEVI (r-5) MR. M DUTTA (R6) MR. A CHAMUAH (SC, UGC) MR H BEZBARUA (R4) MR. A BHATTACHARYYA (R6) MR. A BORUA (R6) MS P AGARWAL (r-8)
49	WP(C)/5804/2022 FIXED	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, HIGHER EDU SC, AG
50	WITH WP(C)/295/2023	DR. SATYAJIT PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	SC, ELEM. EDU MR. U K BARMAN(R-5) MR H ALI (R-5) MR. M MALAKAR(R-5) MR. R KONWAR(R-5) MR Y KOTHARI(R-5)
51	WP(C)/2328/2023 FIXED	SAFIK UDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM MR. Y S MANNAN (R-9) MR S M ABDULLAH P (R-9) MR. M K HUSSAIN (r-9) MR. S RAHMAN (R-9) MRS. S Y AHMED (r-9) MS N DEKARAJA (R-9) MD R ISLAM (R-9) MR K U AHMED (r-9) MR. M ALOM (r-9) SC, SEC. EDU.
52	WP(C)/2510/2023 B/O	MUSHARAF SIKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, SEC. EDU.
53	WP(C)/2979/2023 FIXED	OMAR ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. R ISLAM	GA, ASSAM MR M Z SHAH (R-6) SC, SEC. EDU.
54	WP(C)/3005/2023 B/O	BAHAR UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 7 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
55	WP(C)/3066/2023 B/O	MILAN BORAH Versus THE STATE OF ASSAM AND 6 ORS	MR. A DEKA MR. S BORTHAKUR	MR. I H SAIKIA (r-7) MR. K KALITA (r-7) SC, SEC. EDU.
56	WP(C)/4449/2023 B/O	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) MR M.J. BHARALI (r-4) SC, SEC. EDU.
	WITH I.A.(Civil)/2972/2023 in WP(C)/4449/2023	ANJANA BORAH Versus ABHIJIT BORA AND 3 ORS.	MR. N BORUAH MR M.J. BHARALI	MR. A K DUTTA SC, SEC. EDU.
	WITH I.A.(Civil)/3052/2023 in WP(C)/4449/2023	ABHIJIT BORA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	MR. N BORAH (r-4) SC, SEC. EDU.
57	WP(C)/4641/2023 FIXED	DASARATH DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR S ISLAM MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE

58	WP(C)/5905/2023 B/O, WITH WP(C)/1949/2020 (D/O)	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU MR. S DUTTA (r-4) SC, SCERT, ASSAM MR P CHOUDHURY (r-4) MR. P SENGUPTA (r-4) MS P SAIKIA (r-4)
59	WP(C)/5962/2023 B/O	ABDUL SAFIT MIAH Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MR. A Z AHMED	SC, ELEM. EDU SC, FINANCE
60	WP(C)/6324/2023 B/O, WITH WP(C)/6289/2013 (D/O)	MD. NAZRUL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. U K GOSWAMI	GA, ASSAM MR. A M BARBHUIYA (R-6 to 8) MS S R MAZARBHUIYA (R-6 to 8) MS A BEGUM (R-6 to 8) S. M. ZINNA (R-6 to 8) SC, SEC. EDU.
61	WP(C)/400/2024 FIXED	SMTI SUNITA KAKATI AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS F BEGUM	GA, ASSAM SC, SEC. EDU.
62	WP(C)/686/2024 B/O	MASEB ALI Versus THE STATE OF ASSAM AND 7 ORS	S YESMIN MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
63	WP(C)/1426/2024 FIXED	JATIN HAZARIKA @ JATIN KR HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BORTHAKUR MS. S KAKATI	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E) GA, ASSAM SC, FINANCE DEPTT.

ORDERS

64	Review.Pet./133/2022 PART-HEARD, FIXED, IN Arb.P./2/2021 (D/O)	M/S SIANG ENTERPRISE Versus THE UNION OF INDIA AND 2 ORS.	A W AMAN MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN MR S T ADNAN MR T R SEN SAMIM RAHMAN	MR H GUPTA ASSTT.S.G.I.
65	WP(C)/1449/2021 FIXED	LINA TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
66	WITH WP(C)/6413/2017	JAYANTA KUMAR ROY and 29 ORS. Versus THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
67	WP(C)/2249/2021 FIXED	NURMAHAMMAD SARKER Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MISS. M DAS MD. S ISLAM MR. MD S HOQUE MR. M DEKA	SC, ELEM. EDU MR. A R BHUYAN GA, ASSAM MR. S RANA
68	Cont.Cas(C)/251/2022 BY SLIP	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
69	Cont.Cas(C)/434/2022 B/O	MOMTAZ BEGUM Versus DR. BIJOYA CHOUDHURY, ACS AND 4 ORS.	MR. A DEKA	MR S M T CHISTIE (R-2) MS. N PHUKAN (R-2)
70	WP(C)/7992/2022 FIXED	PRANAB PRASAD BORAH AND 2 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, HEALTH

	WITH I.A.(Civil)/1942/2023 in WP(C)/7992/2022	PRANAB PRASAD BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 19 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, BTC SC, C.G.C. SC, HEALTH
	WITH I.A.(Civil)/1015/2024 in WP(C)/7992/2022	THE PRINCIPAL/SECRETARY OF C.K.B. COMMERCE COLLEGE Versus PRANAB PRASAD BORAH AND 23 ORS	MR D MAHANTA	SC, HIGHER EDU MR D MAHANTA (r-14) DY.S.G.I. SC, BTC SC, C.G.C. SC, HEALTH
71	WITH WP(C)/7958/2022	DIPANKAR SATOLA Versus THE STATE OF ASSAM AND 9 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, HEALTH
72	MC/63/2023 B/O, WITH WP(C)/7058/2015 (D/O) in WP(C)/7058/2015	SOLIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MR. S. SUR	SC, ELEM. EDU SC, FINANCE
73	Cont.Cas(C)/486/2023 B/O	MINTU KAKOTI Versus MAMTA HOJAI	MR. A DEKA	
74	Cont.Cas(C)/516/2023 B/O	BISWAJIT CHAKRABORTY Versus NARAYAN KONWAR AND 2 ORS.	MR. A DEKA	
75	Cont.Cas(C)/764/2023 FIXED	BIPRO BHUSAN GOSWAMI AND 8 ORS. Versus NARAYAN KONWAR AND ANR.	MR B M DEKA MS D MAHANTA MR R.AHMED	
76	WP(C)/845/2023 FIXED	PABITRA BORA Versus THE STATE OF ASSAM AND 4 ORS	MS. S PARVEEN MR. N BARUAH	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
77	WP(C)/6786/2023 B/O	MD AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 8 ORS	MS. J DEKA MS. A TALUKDAR	GA, ASSAM MR D CHOUDHURY MR M CHOUDHURY MR S DIFUSA SC, SEC. EDU.
78	WP(C)/7241/2023 B/O	ARNAB DAS CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, HIGHER EDU MR B D DAS (R-3) MR. S K GOSWAMI (r-4 to 8) MR H K SARMA (R-3) MRS R DEKA (R-3) MR. R SHARMA (r-4 to 8) MR. H R DAS (R-3)
79	Review.Pet./8/2024	ABUL HUSSAIN Versus MD MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU
	WITH I.A.(Civil)/697/2024 FIXED, IN WP(C)/6805/2023 (D/O) in Review.Pet./8/2024	ABUL HUSSAIN, Versus MOJIBUR RAHMAN AND 10 ORS	MS P DEVI MR P R SARMA MR D MEDHI	SC, ELEM. EDU GA, ASSAM
80	MC/9/2024 FIXED, WITH WP(C)/306/2014 (D/O) in WP(C)/306/2014	HAREKRISHNA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA	SC, SEC. EDU.
	WITH I.A.(Civil)/505/2024	HAREKRISHNA MAHANTA Versus THE STATE OF ASSAM AND 3 ORS	MR. U B SARMA	SC, SEC. EDU.

HEARING

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,8th April 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
1 WP(C)/317/2024 (AT 2:00 PM)	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND ORS	MR. A ROY MR A CHOWDHURY MS. B CHOWDHURY	MS N K DEVI (R-5) MR N ANIX SINGH (R-5) MR. K GOGOI DY.S.G.I.
WITH I.A.(Civil)/321/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH I.A.(Civil)/369/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 3 ORS	MS. B CHOWDHURY	DY.S.G.I.
WITH I.A.(Civil)/795/2024 in WP(C)/317/2024	M/S RATHOUR SERVICES AND 2 ORS Versus THE UNION OF INDIA AND 4 ORS	MS. B CHOWDHURY	MR N ANIX SINGH DY.S.G.I.
DELIVERY OF ORDER			
2 WP(C)/833/2020	S. A. ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR. M PHUKAN MR. M ALI MR A N SARMAH MR. S CHANDA	SC, P H E
WITH 3 WP(C)/987/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
WITH 4 WP(C)/2185/2021	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	S CHANDA MR. S CHAMARIA MR. M ALI MR A N SARMAH	SC, P H E
WITH 5 WP(C)/2413/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E

6	WITH WP(C)/2416/2022	S A ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	SC, P H E
MOTION				
7	AB/933/2024 B/O	MUSTAK AHMED LASKAR AND 4 ORS. Versus THE STATE OF ASSAM	MR. K MIRA MR. H A TALUKDAR	PP, ASSAM
ADMISSION				
8	WP(C)/7376/2017	RAJU DOLEY and 2 ORS. Versus THE STATE OF ASSAM and 6 ORS.	MR.P N GOSWAMI MS.M D BORAH MR.I KALITA MR.K P PATHAK	GA, ASSAM SC, FOREST
9	WP(C)/545/2020	SUNSHINE INDUSTRIES Versus UNION OF INDIA AND 7 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL ASSTT.S.G.I.
10	WP(C)/812/2021	GANESH DAS AND 3 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. M DUTTA MR. R MAZUMDAR MR H BEZBARUA MR H J SAIKIA	SC, G M D A
11	WP(C)/1653/2021 FIXED	HORENDRA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR G J SAIKIA MR B CHOUDHURY MR S DAS	GA, ASSAM SC, REVENUE
12	WP(C)/5638/2021 B/O	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
13	WITH WP(C)/6214/2021	KAILASH JALAN Versus THE STATE OF ASSAM AND 4 ORS.	MR C BARUAH MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, FOREST
14	WP(C)/2097/2022	KARABI BARUAH Versus THE STATE OF ASSAM AND 9 ORS.	MR. A BISWAS MR. N SARKAR MR P K BASU MR N M DEKA	MS M HAZARIKA GA, ASSAM MR. M K BORAH SC, REVENUE
15	WP(C)/3864/2022 FIXED	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
16	WITH WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
17	WITH WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
18	WITH WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
19	WP(C)/6779/2022	ANU BORAH Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MS. S BHUYAN MISS. A BARUAH	MR. N GOSWAMI, JR.,GA, ASSAM SC, APDCL

20	WP(C)/547/2023	RAJIB GOGOI Versus INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, I O C
21	WP(C)/814/2023	ABDUL AJIT @ A AJID AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MS. D GHOSH MS H BETALA MR I CHAKMA SC, REVENUE	GA, ASSAM SC, FOREST
22	WP(C)/823/2023	HABEUDDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MS. D GHOSH OWEN. C MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, FOREST
23	WP(C)/950/2023	SUKRITA MOHAN PANDIT Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. A GANGULY MR. A DHANUKA	GA, ASSAM SC, REVENUE
24	WP(C)/2773/2023	MD. FAKARUDDIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
25	WP(C)/2777/2023	MD. HASEN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
26	WP(C)/2788/2023	MD ABDUL JALIL AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
27	WP(C)/2811/2023	JONAB ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/2830/2023	VARAHA LIVESTOCK AND ANR Versus THE STATE OF ASSAM AND 9 ORS	M PATHAK MR. P K DAS	GA, ASSAM DR. P K GOSWAMI MR A BARMAN SC, A.H and V. DEPT.
29	WP(C)/2853/2023	THE NIKHIL BISHNUPRIYA MANIPURI MAHASABHA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B SINHA MR. S UPADHAY	MR. M K CHOUDHURY (r-4) GA, ASSAM MR P BHARDWAJ (r-4) MR. M SARMA (r-4)
30	WP(C)/2905/2023	ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA SC, REVENUE	GA, ASSAM
31	WP(C)/2924/2023	SAMED ALI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
32	WP(C)/2925/2023	ABU @ ABUL KALAM Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
33	WP(C)/2928/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
34	WP(C)/2931/2023	ABDUL JABBAR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
35	WP(C)/6249/2023	ARUN DAS AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, P AND R.D. GA, ASSAM MR. T K BHUYAN (R-5,6)

BAIL HEARING (BA)

36	Bail Appln./775/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	CHAFIR ALI @ SAFIQUE ALI Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
37	Bail Appln./949/2024 FIXED	JABED ALI SHEIKH @ JABED ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	PP, ASSAM
38	Bail Appln./958/2024 FIXED	ABHIJIT KAR Versus THE STATE OF ASSAM	MR. P DUTTA MR V JAMMAR MR R CHETRY MR P TALUKDAR	PP, ASSAM

BAIL HEARING

39	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
40	AB/609/2024 FIXED	KHAGEN KALITA Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA	PP, ASSAM
41	AB/666/2024 FIXED	ABU MOSTAFA SHEIKH @ MOSTAFA RAHMAN Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR. MUSTAFA HUSSAIN	PP, ASSAM
42	AB/906/2024 FIXED	MOTLEB ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM

ORDERS

43	WP(C)/7588/2017	CHAKRA DHAR DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.G BAISHYA MR.A HASSAN MS.B BORA	GA, ASSAM SC, ENVIRONMENT AND FOREST DEPTT.
44	WP(C)/1783/2023	CHANDRA PRASAD BORA Versus THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
45	WP(C)/4183/2023	NABAL KUMAR JHA AND 4 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR M A ISLAM MR J I MONDAL	MS. B CHOWDHURY (r-3) DY.S.G.I.
46	I.A.(Civil)/984/2024 IN WP(C)/5578/2015 (D/O) in WP(C)/5578/2015 WITH MC/22/2024	MANTU TALUKDAR Versus THE STATE BANK OF INDIA and ANR. MANTU TALUKDAR Versus THE STATE BANK OF INDIA and ANR.	G UDDIN P ADHIKARI MR A K AZAD G UDDIN P ADHIKARI MR A K AZAD	
47	I.A.(Civil)/1042/2024 in WP(C)/2300/2015 WITH WP(C)/2300/2015	ON THE DEATH OF TEZPAL MINDA HIS LEGAL HEIRS SHAKUNTALA MINDA AND ORS Versus THE STATE OF ASSAM AND 4 ORS TEZPAL MINDA Versus THE STATE OF ASSAM AND 4 ORS	MR.L TALUKDAR MRC KALITA MR.G DAS MR.M DAS	SC, INDUSTRIES AND COMMERCE MR.S CHAMARIA(R1-5) SC, INDUSTRIES

HEARING

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LEAVE NOTE OF ADVOCATES FOR 08/04/2024

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1)	MR. I HUSSAIN	26-02-2024	To	10-04-2024
2)	MS. T GOSWAMI	29-02-2024	To	10-04-2024
3)	MR H R A CHOUDHURY	14-03-2024	To	10-04-2024
4)	MD. I HUSSAIN	18-03-2024	To	15-04-2024
5)	MR S K KEJRIWAL	03-04-2024	To	23-04-2024
6)	MS S KEJRIWAL	03-04-2024	To	23-04-2024
7)	MR. C CHOWDHURY	22-03-2024	To	18-04-2024
8)	MR. R GOSWAMI	05-04-2024	To	08-04-2024
9)	MR. A K TALUKDAR	02-04-2024	To	28-04-2024
10)	MR. M RAHMAN	02-04-2024	To	21-04-2024
11)	MR A W AMAN	04-04-2024	To	08-04-2024
12)	MR D DEKA	03-04-2024	To	27-04-2024
13)	MR. A CHAMUAH	04-04-2024	To	09-04-2024
14)	MS. M JAIN	08-04-2024	To	23-04-2024
15)	MR. N ALAM	08-04-2024	To	20-04-2024
16)	MR. N SHARMA	08-04-2024	To	22-04-2024
17)	MR. V RAJKHOWA	08-04-2024	To	10-04-2024
18)	MR. M H ALI	09-04-2024	To	10-04-2024
19)	MD. A SAHAD	09-04-2024	To	10-04-2024
20)	MD F FARIDI	08-04-2024	To	10-04-2024



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[DAILY CAUSE LIST]

[FOR MONDAY THE 8TH DAY OF APRIL, 2024]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

[COURT NO: 15]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE KOHIMA BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT THE PRINCIPAL SEAT.**

**THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

JUDGMENT

1	WP(C) 356/2021	MISS MENUOZONUO VERSUS THE STATE OF NAGALAND AND ANR	L LIKHASE SANGTAM JUSTIN MAGH	GOVT ADV NL
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